



National Company Law Tribunal

Block No.3, 1st floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Weekly Registry Defect List Dated 14.08.2026 TO 21.08.2026

PETITIONS (IBC)" and (Companies Act)"

This is for information of all concerned that the following defect list is being published to facilitate the applicants and authorized representatives who may not have received the defect sheet/memo electronically due to technical reasons or non-delivery. Parties whose case details appears in the list are advised to review the notified defects and take appropriate steps for rectification within the prescribed time.

****For any assistance, kindly contact: Deputy Registrar – Ms. Megha Sharma Email ID:(dr1-nclt@nclt.gov.in)**

****Help Desk Number:** 011-24363846**

S no.	Date of Filing/ Refilling	Dairy number	Case Title	Scrutiny date	Defects marked/ Objections
1	8/13/2026	710102068622026	SUNITA KANAUIA VS EARTH ICONIC INFRASTRUCTURES	8/14/2026	# No. of Objections 1. **Bookmarking is compulsory.** Kindly ensure proper bookmarking with page numbering as per the Index. 2. The **case type is incorrect** in both the online portal and PDF. Kindly select ***Intervention Petition*** in both. 3. **Counsel details are incomplete** in the Index, Memo of Parties, and Prayer. Kindly provide complete counsel details at all the relevant places. 4. Kindly **remove the main case parties from the online portal** , as they are not required to be entered in the present filing. 5. **Notary details/signature are missing in the Affidavit.** Kindly rectify the same. 6. **Page Nos. 26–31, 35 and 36 are not clear/legible.** Kindly upload clear and readable copies. 7. Kindly ensure that **every page of all Annexures bears the “True Copy” endorsement along with the required signature** . 8. On page 86 you have uploaded application for condonation of delay. Kindly ensure that **both applications are filed separately** . The intervention application and condonation of delay application is to be filed separately. In case you wish to seek **condonation of delay in filing the Intervention Application** , you are required to file the **Application for Condonation of Delay along with the Intervention Application** , and the intervention application should be attached as an **Annexure** and main application shall be the application for condonation of delay. Otherwise, if you wish to file **only the Intervention Application** , kindly do **not attach the Application for Condonation of Delay** .
2	8/15/2026	710102069202026	KALPANA ARORA VS EARTH ICONIC INFRASTRUCTURES	8/17/2026	1. List of dates event and brief synopsis is missing in PDF. 2. bookmarking is incomplete Volume wise along with pagination. 3. Payment is due under Section 242. Kindly make the requisite payment and upload proof of payment. 4. Counsel sign missed on master index and index Volume 1 and 2 5. As per mention in index page no 178 is missed in volume 1. 6. kindly add all the respondent and petitioner details as per mention in memo of parties. 7. True copy sign missed on Annexures. 8. kindly correct the case type year Company Petition of 2026 wherever it appears in the pdf and re-upload the corrected documents. 9. OCR missed on pages are 81 to 83, 87, 88 to 135, 142 to 145, 148 to 151, 166, 177, 190 to 212, 225 to 236, 241 to 245 and 250 in PDF. 10. Proof of service is missed in PDF.
3	8/13/2026	710102068492026	TRACK CARGO PRIVATE LIMITED. VS EARTH ICONIC INFRASTRUCTURES	8/14/2026	# No. of Objections 1. Kindly ensure **proper bookmarking along with correct pagination** as per the Index. 2. Kindly correct the **alignment of Page Nos. 41 and 45** in the PDF. 3. **Page Nos. 49 and 51 are not readable.** Kindly provide clear and legible typed copies of the said pages. 4. **OCR is missing on Page Nos. 111–127** in the PDF. Kindly ensure that OCR is properly enabled on all the said pages.

4	8/13/2026	710102068532026	LAND RUSH ESTATE INDIA PRIVATE LIMITED VS GOODLAND INDIA INFRACON PRIVATE LIMITED	8/14/2026	# No. of Objections 1. **Bookmarking is mandatory along with pagination.** Kindly ensure that the PDF is properly bookmarked with correct page numbering as per the Index. 2. **Payment is due under Sections 242 and 244.** Kindly make the requisite payment and upload the proof of payment. 3. ***"True Copy" endorsement and signature are missing on the Annexures** in both volumes of the PDF. Kindly ensure that every page of the Annexures bears the required "True Copy" endorsement along with the signature. 4. **Double pagination is appearing on Page Nos. 92–138 and 190–213** in the PDF. Kindly remove the duplicate pagination and ensure proper sequential pagination. 5. **Volume-wise Index is mandatory.** Kindly provide a separate Index for each volume along with proper pagination. 6. **OCR is missing on Page Nos. 148–152, 157, 162–166, 171–172 and 252–260** in the PDF. Kindly ensure that OCR is enabled on all these pages. 7. Kindly correct the **alignment of Page Nos. 138 and 187** in the PDF. 8. Kindly provide the **typed copies or legible copies of Page Nos. 162–166 and 171–172** in the PDF. 9. Kindly provide **English translated copies of Page Nos. 174–179, 183–189, 242–243 and 245**, which are in Hindi. 10. **Master Data of Respondent No. 1 is missing from the PDF.** Kindly attach the same.
5	8/14/2026	710102068922026	KISSANDHAN AGRI FINANCIAL SERVICES PRIVATE LIMITED VS WILSON HOLDINGS PRIVATE LIMITED	8/17/2026	no of objection 1. master data of respondent is mumbai 2 case type wrong kindly select Company Petition IB _____ of 2026 in pdf index and affidavit
6	8/15/2026	710102069152026	RISHI GUPTA VS MUSHIN INNOVATION LABS PRIVATE LIMITED	8/17/2026	1. Bookmarking and Index mandatory kindly provide the volume wise index and bookmarking along with proper pagination. 2. true copy sign missed in all volumes in PDF. 3. Three RS. court fee and twenty Five Rs. welfare ticket missed on vakalatnama kindly paste the blank space of vakalatnama. 4. kindly provide a proper master index and bookmarking 5. pages not readable pages are 180, 181 and 203 to 225 in PDF. 6. OCR missed in page no 66 to 69 7. remove double pagination pages are 203 to 225 in PDF. 8. MOA and master data is missed of company "Mushin Innovation lab Pvt. Ltd". 9. Proof of service is missed in PDF. 10. Payment is due under Section 242. Kindly make the requisite payment and upload proof of payment.
7	8/19/2026	710102069662026	CYBER MEDIA RESEARCH & SERVICES LIMITED VS MUSHIN INNOVATION LABS PRIVATE LIMITED	8/21/2026	No. of Objections 1. **Case type is incorrectly mentioned in the heading of the PDF.** Kindly correct the case type to **CA(CAA)** wherever it appears in the PDF and re-upload the corrected document. 2. **Pagination is missing in the bookmarking of all volumes.** Kindly provide proper bookmarking along with complete page numbering as per the Index. 3. **Heading is missing on the Petition in Volume 1 of the PDF.** Kindly add the appropriate heading. 4. **OCR is missing on Page No. 1030.** Kindly provide proper OCR on the said page. 5. **Page alignment is incorrect** on the following pages. Kindly rectify the alignment and upload the corrected pages: **565–569, 572–574, 579–582, 590, 610, 620–626, 629, 630, 633, 635, 636, 639, 676–679, 711, 722, 732, 763, 770, 771, 780, 787, 823–825, 833, 840, 888, 889, 910, 917, 918, 929, 931, 933, 934, 937, 976, 977, 979–981, 987–997, 999–1002, 1019, 1030, 1031, 1034–1036, 1041, 1042, 1050, 1055–1057, 1058–1062, 1093, 1094, 1114, 1143, 1144, 1169, 1204, 1213–1215, 1228, 1246, 1284, 1292, 1293, 1300, and 1302.** 6. **Master data of the first Company, Cyber Media Research & Service Ltd., is missing in the PDF.** Kindly attach/provide the required master data. 7. **Date is missing on the Vakalatnama.** Kindly mention the date and upload the duly completed Vakalatnama.

8	8/19/2026	710102069522026	PARAG AND COMPANY VS NATIONAL TEXTILE CORPN LIMITED	8/21/2026	No. of Objections 1. **Counsel details are missing in the Memo of Parties and on Page No. 11.** Kindly provide the complete counsel details at both places. 2. **OCR is missing on Pages No. 21, 22, 89, and 91.** Kindly provide proper OCR on the said pages. 3. **Page No. 69 is incorrectly aligned.** Kindly rectify the alignment of the said page. 4. **OCR is missing on Pages No. 150–155 and 378–379.** Kindly provide proper OCR on all the said pages. 5. **Pagination in Volume 5 is incorrect.** Kindly ensure that the pagination in Volume 5 starts from **Page No. 631** and continues sequentially thereafter. 6. **Page No. 744 is incorrectly aligned.** Kindly rectify the alignment and upload the corrected page.
9	8/19/2026	710102070142026	MR SAJNEESH SHARMA AND ANR VS M/S SKYNEX AERO PRIVATE LIMITED AND ORS	8/19/2026	**No. of Objections:** 1. Kindly add **all Respondents' details in the online portal** as mentioned in the Memo of Parties in the PDF. Ensure that the details in the portal and PDF are identical. 2. **Signatures are missing on every page of the Petition/Application.** Kindly ensure that every page is duly signed. 3. ***True Copy** endorsement and signature are missing on the Annexures.** Kindly ensure that all Annexure pages bear the required "True Copy" endorsement and signature. 4. **OCR is missing** on Pages No. **66, 71–77, 97–109, 113 and 114** in the PDF. Kindly ensure proper OCR is done on these pages. 5. **₹25 welfare ticket is missing on the Vakalatnama** at Pages No. **116 and 118** in the PDF. Kindly affix the requisite welfare ticket. 6. **Proof of Service is missing.** Kindly attach the requisite Proof of Service. 7. **MOA of Skynex Aero Pvt. Ltd. is missing** from the PDF. Kindly attach the Memorandum of Association (MOA).
10	8/19/2026	710102070152026	JCB INDUSTRIES PRIVATE LIMITED VS M/S SKYNEX AERO PRIVATE LIMITED AND ORS	8/19/2026	**No. of Objections:** 1. **Pages No. 158, 376–381, 383, 404–408 and 471–492 are not readable.** Kindly attach clear typed copies of the mentioned pages. 2. **OCR is missing on Pages No. 404 and 435** in the PDF. Kindly ensure proper OCR is done on these pages. 3. **Pages No. 290 and 291 are in Dutch.** Kindly provide English translated copies of these pages.
11	8/19/2026	710102070392026	MS MODERN BUILD MART PRIVATE LIMITED VS MS BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	8/21/2026	Objections / Deficiencies 1. Form B is missing from the index. Kindly include Form B in the index with the appropriate pagination. 2. The signatures along with the "True Copy" endorsement are missing on pages 24 and 25. Kindly rectify the same. 3. OCR is missing on the following pages: 30, 32–41, 45–48, 52–53, 54–56, 57–58, 59–69, and 106–120. Kindly provide OCR for all the aforesaid pages. 4. There is overwriting/correction in the pagination of the PDF. Kindly rectify the pagination and provide proper and consistent page numbering. 5. The relevant section is not mentioned in the index. Kindly mention the appropriate section in the index along with the corresponding pagination. 6. Kindly mention the IRP Certificate and Form B in the index, along with their respective pagination.

					No. of Objections 1. **OCR is missing in Annexures A-16, A-17, and A-23.** Kindly provide proper OCR on all pages of the said annexures.
12	8/19/2026	710102070452026	OXYZO FINANCIAL SERVICES LIMITED VS HIMSKAF SYSTEMS PRIVATE LIMITED	8/21/2026	
13	8/19/2026	710102070252026	PRITAM PAL VS SATENDRA KUMAR JAIN	8/20/2026	1. 02.07.2026 nclt order missing as mentioned in the application.
14	8/19/2026	710102070572026	TULIP RESTAURANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	8/21/2026	No. of Objections 1. **Signatures are missing on every page of the Petition/Application.** Kindly ensure that each page is duly signed. 2. **OCR is missing on Pages No. 2 to 21 in the PDF.** Kindly provide proper OCR on all the said pages. 3. **Vakalatnama:** The **Rs. 25 welfare ticket and Rs. 3 court fee** are missing. Kindly affix the requisite welfare ticket and court fee on the **blank space of the Vakalatnama (Pages No. 306 to 308)** 4. **Bookmarking and pagination are incomplete.** Kindly provide complete and proper bookmarking along with pagination as per the Index. 5. **Proof of Service (POS) is missing in the PDF**, as mentioned in the Index. Kindly attach/upload the Proof of Service. 6. **Blank page is present in the PDF.** Kindly remove the blank page and re-upload the corrected PDF.
15	8/19/2026	710102069512026	CHARM INVESTMENTS PRIVATE LIMITED VS L. R. BUILDERS PRIVATE LIMITED	8/20/2026	No. of Objections 1. **Wrong section is mentioned in the PDF.** Kindly rectify the same and select **Rule 16(d)** in the PDF. 2. **The Main Case Type selected in the online portal is incorrect.** Kindly select ****Transfer Application (IBC)**** as the case type in the online portal. 3. **Memo of Parties is missing from the PDF and the Index.** Kindly attach the Memo of Parties and include it in the Index. 4. **Form NCLT-1 and Form NCLT-2 are not mentioned in the Index.** Kindly include both forms in the Index and provide proper pagination. 5. **Kindly arrange the documents in the following sequence:** 1. Memo of Parties 2. Form NCLT-1 3. Form NCLT-2 4. Transfer Application 5. Affidavit 6. Annexures 7. Vakalatnama 8. Proof of Service 6. **Main Case No. is missing from the header of the soft copy of the PDF.** Kindly mention **C.P. (IB) No. 55/(ND)/2026** in the header of the PDF wherever required.

16	8/19/2026	710102069592026	SATISH CHAND BANSAL PROPRIETOR OF NITESH POLYCOMPOUNDS VS NANOFIL TECHNOLOGIES PRIVATE LIMITED	8/20/2026	no of objection 1. date missed in vakalatnama 2. pagination missed in book marking as per index. 3. The bookmarking is not taking to the correct page number.
17	8/19/2026	710102070592026	MR. SANJAY JAIN ON BEHALF OF HIS SOLE PROPRIETORSHIP FIRM VS ANSA POLYMERS LIMITED	8/20/2026	no of objection 1 date of default missed in part 4 of form 5 2 True copy and signature missing on annexures 3 proof of service missed
18	8/19/2026	710102070542026	TULIP INSTITUTIONAL SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	8/21/2026	Objections Signatures: Signatures are missing on every page of the Petition/Application. Kindly ensure that the required signatures are affixed on all pages. OCR: OCR is missing on pages 2 to 21 of the PDF. Kindly provide OCR for all the aforesaid pages. Vakalatnama: The ₹25 welfare ticket and ₹3 court-fee stamp are missing from the Vakalatnama. Kindly affix/paste the welfare ticket and court-fee stamp in the blank space provided on the Vakalatnama at pages 306 to 308 of the PDF. Bookmarking and Pagination: Kindly update the complete bookmarking of the PDF along with proper and corresponding pagination. Proof of Service: The Proof of Service is missing from the PDF. Kindly provide and include the same in the PDF. You have uploaded blank page in proof of service
19	8/20/2026	710102070972026	IDBI TRUSTEESHIP SERVICES LIMITED VS MAHAGUN (INDIA) PRIVATE LIMITED	8/21/2026	No. of Objections 1. **Pagination is missing in the bookmarking** as per the Index in both volumes. Kindly provide proper bookmarking with complete and correct page numbering. 2. **Date and Place are missing** in the Master Index and Volume-wise Index. Kindly mention the required Date and Place. 3. **Signatures are missing on the pages of the Application and Form C.** Kindly ensure that every page of the Application and Form C is duly signed. 4. **OCR is required on every page.** Kindly provide proper OCR throughout the PDF. 5. **Pages No. 170 to 174 are incorrectly aligned.** Kindly rectify the alignment of the said pages and upload the corrected pages. 6. **Signatures and "True Copy" endorsements are missing on the annexure pages.** Kindly ensure that every annexure page bears the required signature and "True Copy" endorsement. 7. **Vakalatnama:** The **Rs. 25 welfare ticket and Rs. 3 court fee** are missing. Kindly affix the requisite welfare ticket and court fee. 8. **Master date is missing** for **Mahagun (India) Private Limited**, the Corporate Debtor for which the guarantee is given. Kindly mention the relevant date in the Master Index. 9. **Proof of Service is missing.** Kindly attach/upload the Proof of Service. 10. **Board Resolution is not attached.** Kindly attach the relevant Board Resolution.

20	8/20/2026	710102070902026	IDBI TRUSTEESHIP SERVICES LIMITED VS MR. AMIT JAIN	8/21/2026	### No. of Objections 1. **Pagination is missing in the bookmarking** as per the Index of both volumes. Kindly provide proper bookmarking with complete and correct page numbering. 2. **Date and Place are missing** in the Master Index and Volume-wise Index. Kindly mention the required Date and Place. 3. **Signatures are missing on Pages No. 8 to 35.** Kindly ensure that all the said pages are duly signed. 4. **Master data of the Corporate Debtor for which the guarantee is given is missing.** Kindly provide the complete and required master data of the Corporate Debtor. 5. **OCR is required on every page.** Kindly provide proper OCR throughout the PDF. 6. **Pages No. 174 to 178 are incorrectly aligned.** Kindly rectify the alignment of the said pages and upload the corrected pages. 7. **Vakalatnama:** The **Rs. 25 welfare ticket and Rs. 3 court fee** are missing. Kindly affix the requisite welfare ticket and court fee. 8. **Signatures and “True Copy” endorsements are missing on the annexure pages.** Kindly ensure that every annexure page bears the required signature and “True Copy” endorsement. 9. **Proof of Service is missing.** Kindly attach/upload the Proof of Service. 10. **Board Resolution is not attached.** Kindly attach the relevant Board Resolution.
21	8/19/2026	710102070412026	MR VASHIST KUMAR GOYAL VS M/S MAHAMAYA EXPORTS PVT LTD	8/21/2026	### No. of Objections 1. Kindly provide **Volume-wise Indexes and a Master Index**, along with proper pagination. 2. Kindly add **all Respondent details in the online portal** as mentioned in the Memo of Parties. The party details in the online portal and PDF must be identical. 3. **Complete bookmarking along with pagination is mandatory.** Kindly provide proper bookmarking with page numbering as per the Index. 4. As mentioned in the Index, the **Synopsis and List of Dates are missing in Volume 1**. Kindly provide the same. 5. **Pagination of the Synopsis and List of Dates is missing in the Index.** Kindly mention the correct page numbers. 6. **Pagination is missing on Pages No. 426 to 437 in the PDF.** Kindly provide proper pagination. 7. **Double pagination appears on Pages No. 622 to 679.** Kindly remove the duplicate pagination and rectify the page numbering. 8. The following pages are **not clear/readable**: **385, 386, 416–422, 499–500, and 800–801**. Kindly provide clear type copies of the said pages. 9. **Vakalatnama is mandatory.** Kindly attach the duly executed Vakalatnama with the **Rs. 25 welfare ticket and Rs. 3 court fee**, affixed on the blank space as required. 10. **Proof of Service is missing**, as mentioned in the Index. Kindly attach/upload the Proof of Service. 11. **OCR is missing** on the following pages. Kindly provide proper OCR on all the mentioned pages: **61–129, 246–266, 268–323, 325–326, 383–387, 393–523, 593–601, 684–685, 709–711, 714–717, 719–720, 773–779, 795, 806–816, 831–835, 839–879, 970–974, 1072–1100, 1126–1128, 1140–1144, 1148–1154, 1175–1237, 1246–1253, 1259–1261, and 1293.** Kindly ensure OCR is done on all the pages
22	8/20/2026	710102070912026	IDBI TRUSTEESHIP SERVICES LIMITED VS MAHAGUN (INDIA) PRIVATE LIMITED	8/21/2026	### No. of Objections 1. **Pagination is missing in the bookmarking** as per the Index of both volumes. Kindly provide proper bookmarking with complete and correct page numbering. 2. **Date and Place are missing** in the Master Index and Volume-wise Index. Kindly mention the required Date and Place. 3. **Signatures are missing on Pages No. 10 to 36.** Kindly ensure that every page from Page No. 10 to 36 is duly signed. 4. **Master data of the Corporate Debtor for which the guarantee is given is missing.** Kindly provide the complete master data of the Corporate Debtor. 5. **OCR is required on every page of all volumes in the soft copy.** Kindly provide proper OCR throughout the PDF. 6. **Pages No. 170 to 174 and 343 are incorrectly aligned.** Kindly rectify the alignment of the said pages and upload the corrected copies. 7. **Vakalatnama:** The **Rs. 25 welfare ticket and Rs. 3 court fee** are missing. Kindly affix the requisite welfare ticket and court fee. 8. **Signatures and “True Copy” endorsements are missing on the Annexure pages.** Kindly ensure that every Annexure page is duly signed and bears the **True Copy** endorsement. 9. **Proof of Service is missing.** Kindly attach/upload the Proof of Service. 10. **Board Resolution (BR) is missing in the soft copy.** Kindly attach the relevant Board Resolution.
23	8/20/2026	710102070652026	IDBI TRUSTEESHIP SERVICES LIMITED VS MAHAGUN (INDIA) PRIVATE LIMITED	8/21/2026	No. of Objections 1. Kindly **serve a copy of the Petition/Application on the Income Tax Department of Delhi** at **delhi.dcit.judicialhc@incometax.gov.in** and upload the **Proof of Service** accordingly. 2. **Petitioner details are incomplete.** Kindly add the complete Petitioner details, including the **Company Name along with the Director’s Name**, both on the online portal and in the Memo of Parties. Ensure that the details are identical in both. 3. **Signature and “True Copy” endorsement are missing on some Annexure pages in the PDF.** Kindly ensure that all Annexure pages are duly signed and bear the **True Copy** endorsement.

24	8/20/2026	710102070932026	IDBI TRUSTEESHIP SERVICES LIMITED VS MAHAGUN (INDIA) PRIVATE LIMITED	8/21/2026	### No. of Objections 1. **Pagination is missing in the bookmarking** as per the Index of both volumes. Kindly provide proper bookmarking with complete and correct page numbering. 2. **Date and Place are missing** in the Master Index and Volume-wise Index. Kindly mention the required Date and Place. 3. **Signatures are missing on Pages No. 8 to 36.** Kindly ensure that every page from Page No. 8 to 36 is duly signed. 4. **Master data of the Corporate Debtor for which the guarantee is given is missing.** Kindly provide the complete master data of the Corporate Debtor. 5. **OCR is required on every page of all volumes in the soft copy.** Kindly provide proper OCR throughout the PDF. 6. **Pages No. 170 to 174 and 343 are incorrectly aligned.** Kindly rectify the alignment of the said pages and upload the corrected copies. 7. **Vakalatnama:** The **Rs. 25 welfare ticket and Rs. 3 court fee** are missing. Kindly affix the requisite welfare ticket and court fee. 8. **Signatures and "True Copy" endorsements are missing on the Annexure pages.** Kindly ensure that every Annexure page is duly signed and bears the ***True Copy*** endorsement. 9. **Proof of Service is missing.** Kindly attach/upload the Proof of Service. 10. **Board Resolution (BR) is missing in the soft copy.** Kindly attach the relevant Board Resolution.
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Srishti B Shah

Deputy Registrar, NCLT New Delhi



National Company Law Tribunal

Block No.3, 1st floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Weekly Registry Defect List Dated 14.08.2026 TO 21.08.2026

APPLICATIONS (IBC)" and (Companies Act)"

This is for information of all concerned that the following defect list is being published to facilitate the applicants and authorized representatives who may not have received the defect sheet/memo electronically due to technical reasons or non-delivery. Parties whose case details appears in the list are advised to review the notified defects and take appropriate steps for rectification within the prescribed time.

****For any assistance, kindly contact: Deputy Registrar – Ms. Megha Sharma Email ID:(dr1-nclt@nclt.gov.in)**

****Help Desk Number:** 011-24363846**

S no.	Date of Filling/ Refilling	Dairy number	Case Title	Scrutiny date	Defects marked/ Objections
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1	8/13/2026	710102068462026	BOBBY ANAND VS RAWAL APARTMENTS PRIVATE LIMITED	8/14/2026	1. Page no 39 and 66 are not readable. Kindly attach clear and legible copy. In case you are unable to provide the clear and legible copy of the said pages kindly provide an undertaking given in Annexure- II in the NCLT circular dated 12-08-2026 in respect to administrative instructions regarding registry practice. The said undertaking may be placed at the first page of your pdf before Index.
2	8/14/2026	710102069142026	BHAVNA BANSAL VS FAIZAN ALI KHAN	8/17/2026	1. The **Main Case No.** is incorrectly mentioned in the Vakalatnama. Kindly rectify the same. 2. The **Case Type and Year** are not mentioned in the PDF. Kindly mention the correct Case Type and Year.
3	8/14/2026	710102068862026	6. SHRI PARVEEN KUMAR SUHAG COMPANY SECRETARY. VS FAIZAN ALI KHAN	8/14/2026	1. Respondent entry missed in online portal as per mentioned in memo party. 2. sign missed in every page of application. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record. 4. Kindly ensure that all annexures bear the endorsement True Copy along with the signature. 5. Order dated 22.05.2025 missed in pdf as per mentioned in prayer.
4	8/14/2026	710102068782026	EMPLOYEES PROVIDENT FUND ORGANISATION VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF THREE C FACILITY MANAGEMENT PRIVATE LIMITED	8/14/2026	1 Bookmarking is missed along with pagination. 2 Pagination is missed in Index and pdf. 3 Section mismatch . Kindly take rule 48 in online portal. 4 Counsel sign missed in Index, memo party, affidavit and last page of application. 5 Sign missed in every page of Application. 6 Date missed in Index and Memo party. 7 Notary and date is missed in Affidavit. 8 The same PDF has been uploaded twice. Kindly remove the duplicate PDF. 9 Vakalatnama is missed in pdf. 10 The PDF is incomplete. Only the Application and Affidavit have been uploaded. Kindly upload the complete PDF as per the Index.
5	8/14/2026	710102069062026	SHASHI BHUSHAN PRASAD VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF THREE C FACILITY MANAGEMENT PRIVATE LIMITED	8/17/2026	1. You have taken two section in your application, however payment has been made for only one section. Payment is due under Section 18(c).** Kindly make the requisite payment and upload the proof of payment.

6	8/14/2026	710102068832026	CHANDRIKA VS NARENDER KUMAR SHARMA	8/17/2026	Page No 21-23 are not clear. Kindly upload legible or typed copies of the said pages.
7	8/14/2026	710102069052026	RAJA BHOJ VS NARENDER KUMAR SHARMA	8/17/2026	1. The **Section is mismatched in the online portal***. Kindly select the correct Section as per the filing and ensure consistency between the online portal and the PDF. As you have mentioned section 48(2) in pdf kindly ensure same section is mentioned in the online portal as well.
8	8/15/2026	710102069212026	UMESH GARG VS NARENDER KUMAR SHARMA	8/17/2026	1. **Bookmarking is compulsory** along with proper page numbering. Kindly ensure that the bookmarks correspond with the Index and pagination. 2. **Rs. 25 welfare fee and Rs. 3 court fee are missing in the Vakalatnama.** Kindly affix the requisite welfare fee and court fee. 3. Date and notary stamp missed in Affidavit.
9	8/18/2026	710102069412026	MR. JALESH GROVER CHAIRMAN OF MONITORING COMMITTEE OF MS ANSAL PROPERTIES INFRASTRUCTURE PRIVATE LIMITED VS SAMYAK PROJECTS PRIVATE LIMITED	8/19/2026	**No. of Objections:** 1. **Bookmarking is compulsory** and must be provided with proper page numbering as per the Index. 2. **Counsel's signature is missing** on Index, Memo of Parties, and Prayer. Kindly affix the counsel's signature at the appropriate places. 3. **Order dated 02.07.2026 is missing.** Kindly attach the same. 4. Kindly ensure that **every page of the Annexures bears the required signature and "True Copy" endorsement**. 5. **Pages No. 168-171 and 332 require English translation.** Kindly provide the translated copies. 6. **Pagination is not appearing properly in Volume 3.** Kindly rectify the pagination. 7. **OCR is missing on Pages No. 324-328.** Kindly ensure proper OCR is done on these pages.
10	8/16/2026	710102069342026	DE BONO FLEXCOM INDIA LIMITED VS CANARA BANK	8/17/2026	1. The **Main Case No. is not mentioned in the PDF**. Kindly mention the complete case number. 2. **Bookmarking is missing along with pagination.** Kindly provide proper bookmarking with page numbering as per the Index. 3. The **Order dated 17.07.2026**, as mentioned in the Application, is missing. Kindly attach the said Order. 4. The **Memo of Parties is missing from the Index and PDF**. Kindly attach the Memo of Parties and mention it in the Index. Also ensure that the memo of party in pdf and online portal is same. 5. **Pagination is missing in the PDF.** Kindly provide proper and sequential page numbering. 6. The **Vakalatnama is missing from the PDF**. Kindly attach the duly executed Vakalatnama. In case vakaltnama is on record please mention the same in the Index. 7. The **same PDF has been uploaded twice**. Kindly remove the duplicate PDF. You have uploaded application in proof of service. 8. The **Main Case No. is missing in the Application and Affidavit**. Kindly mention the correct Main Case No. consistently in both documents. 9. **Proof of Service on behalf of the Respondent has not been filed.** Kindly attach the requisite Proof of Service. 10. The **PDF is incomplete**, as only the Application and Affidavit have been uploaded. Kindly upload the complete set of documents.

11	8/16/2026	710102069312026	DR. DD VICHITRA VS MS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	8/17/2026	"1 Sign is missed in every page of application. 2 The bookmarking of each Volume should be done in accordance with the Index, along with proper pagination. The same be rectified accordingly. 3 The affidavit of Petitioner No. 3 has not been filed. The same be filed accordingly. 4 Page no. 109 cut from right side in pdf. 5 The main case number has not been mentioned on the Vakalatnama at page nos. 930, 937, 938 and 941 6 Proof of service on behalf of the Respondent has not been filed.. 7 OCR is mandatory in every page of pdf."
12	8/14/2026	710102068912026	28. SH. KESHAR DEO PAREEK DIRECTOR VS MS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	8/17/2026	1 Memo party mismatch. There is one respondent in memo party while in online portal portal there is no respondent . Kindly rectify. 2 Sign is missed in every page of application. 3 True copy sign missed in annexure. 4 Vakalatnama is missed in pdf.
13	8/14/2026	710102068902026	20. SIRISH KUMAR DIRECTOR VS MS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	8/17/2026	1 The Respondent has been mentioned in the Memo of Parties but is not reflected online. 2 Sign is missed in every page of Application. 3 The Order of 22.05.2025 is missed as per mention in application. 4 True copy sign is missed in every page of annexure. 5 Vakalatnama is missed in pdf.
14	8/18/2026	710102069392026	SANJAY GARG VS ANDES TOWN PLANNERS PRIVATE LIMITED	8/18/2026	**No. of Objections** 1. **Page No. 28** is uploaded in an **upside-down orientation** . Kindly rotate and re-upload the page in the correct orientation. 2. The alignment of **Page Nos. 65, 103, 105, 106, 108, 109, 110, 112, 114, 116, 117–120, 122, 124–139, and 146** is improper. Kindly rectify the alignment of all the mentioned pages and ensure that the contents are properly positioned and readable. 3. **Page Nos. 65, 66, and 82 are not readable.** Kindly provide clear and legible copies of these pages. In case you are unable to provide clear copy you may give an undertaking as per Annexure- II provided in NCLT Circular dated 12.08.2026**, kindly fill out the prescribed **Undertaking Form/Annexure available on the NCLT website** and attach the duly filled and signed undertaking **at the very beginning of the Index** . 4. The **date, ₹3/- court fee, and ₹25/- welfare ticket** are missing from the **Vakalatnama** . Kindly rectify the Vakalatnama by mentioning the date and affixing the requisite **₹3/- court fee and ₹25/- welfare ticket** at the appropriate place. 5. The **True Copy endorsement and signature are missing on the Annexures** . Kindly ensure that all Annexures are duly endorsed as **True Copy** and signed as required. 6. **OCR is mandatory on every page of the PDF.** Kindly ensure that proper OCR is carried out on **all pages** of the PDF so that the entire document is searchable and text-selectable.
15	8/19/2026	710102069672026	MS RR INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL OF MPG REALTY PRIVATE LIMITED VS THE COMMITTEE OF CREDITORS	8/20/2026	No. of Objections 1. **Pagination and Counsel's Signature are missing in the Index of all Volumes.** Kindly provide proper pagination and ensure that the Counsel's Signature is affixed in the Index of each Volume. 2. **Kindly ensure that the PDF is properly bookmarked with correct pagination** as per the Index. 3. **Blank page after the Volume 1 Index is appearing.** Kindly remove the blank page. Also, kindly remove the extra Index from Volume 1. 4. **The case type selected is incorrect.** Kindly select **IA (IBC) (Plan)** as the case type. 5. **Respondent No. 2 entry is missing in the online portal** as per the Memo of Parties. Kindly add the complete details of Respondent No. 2 in the online portal. 6. **The section selected in the online portal does not match.** Kindly select **Section 30(6)** in the online portal. 7. **Kindly ensure that all annexures bear the endorsement "True Copy" along with the required signature.** 8. **Page No. 393 is blank.** Kindly remove the blank page. 9. **Proof of Service is mandatory.** Kindly attach the Proof of Service in the PDF. 10. **OCR is missing on Page Nos. 81–88.** Kindly provide an OCR-enabled/searchable PDF for the said pages. 11. Bookmarking with pagination is missing in all the volumes.

16	8/19/2026	710102069832026	RAKESH SHARMA VS SHIVANSH SOLUTIONS PRIVATE LIMITED	8/20/2026	1. **The section mentioned in the PDF does not match the section selected in the online portal.** Kindly rectify the same and ensure that the section is identical in both. 2. **Separate Index for Volume 1 is missing.** Kindly provide a separate Index for Volume 1, 3. **NCLT Order dated 04.08.2026 is missing.** Kindly attach the said order in the PDF. 4. Kindly also select case type as restoration application in the pdf
17	8/19/2026	710102069782026	CENTRAL BANK OF INDIA VS SANJAY KHANNA	8/19/2026	**No. of Objections:** 1. **Section is mismatched with the online portal** Kindly rectify the Section in the PDF and ensure that it is the same as selected in the online portal 2. **Main Case No. is not mentioned in the Vakalatnama.** Kindly mention the correct Main Case No. in the Vakalatnama.
18	8/19/2026	710102069932026	MANASVI SECURITY SERVICES VS CREW B.O.S. PRODUCTS LIMITED THROUGH ITS OFFICIAL LIQUIDATOR	8/20/2026	1. Petitioner and respondent no 2 basic details missed in online portal. address and pan details are missing 2. Date missed in vakalatnama.
19	8/19/2026	710102070092026	JAYPEE INFRATECH LIMITED VS NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED	8/20/2026	1. Main case no mismatch in pdf.
20	8/19/2026	710102070202026	MR. DEVENDRA UMRAO VS GAURAV KUMAR GARG	8/20/2026	1 Date missed in last page of application. 2 Petitioner's basic detail missed in online portal.

21	8/19/2026	710102070372026	MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF VIGNESHWARA DEVELOPERS PRIVATE LIMITED VS OFFICIAL LIQUIDATOR OF DELHI	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Same pdf uploaded twice, kindly remove it once. 3. Pagination missed in index and pdf. 4. Counsel sign and date missed in index and memo party. 5. Kindly ensure that all pages of the application are duly signed. 6. Kindly ensure that all annexures bear the endorsement True Copy along with the signature. 7. Petitioner's affidavit missed in pdf. 8. Two pages are hand written, Kindly attach typed copy of these pages. 9. Proof of service missed in pdf. 10. ocr missed in some pages in pdf.
22	8/19/2026	710102070022026	SANJAY GARG VS ANDES TOWN PLANNERS PRIVATE LIMITED	8/20/2026	1. **Kindly fill in all the required details in the online portal** and ensure that the information is complete and accurate. 2. **The case type selected in the online portal is incorrect.** Kindly select ***Interlocutory Application (I.B.C)*** as the case type. 3. **The following pages are not clear/readable:** Page Nos. **27, 28-59, 61-89, 105-118, 120, 122, 124, 128, and 130-138**. Kindly upload clear and legible copies of the said pages. 4. **The following pages are not properly adjusted/aligned:** Page Nos. **28, 65, 103, 105, 106, 108-112, 114, 116-120, 122, and 124-139**. Kindly rectify the alignment/adjustment of the said pages. 5. **Rs. 25/- Welfare Fee and Rs. 3/- Court Fee are missing on the Vakalatnama.** Kindly affix the requisite fees. 6. **Date is missing on the Vakalatnama.** Kindly mention the date and submit the duly executed Vakalatnama. 7. **OCR is missing from Page Nos. 25-146.** Kindly provide a searchable/OCR-enabled PDF for the said pages.
23	8/19/2026	710102070612026	PRADEEP KUMAR KAUSHIK VS ANDES TOWN PLANNERS PRIVATE LIMITED	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Pagination missed in index and pdf. 3. Petitioner's affidavit missed in pdf. 4. Section mismatch in pdf with online portal. Kindly mention same section in both. 5. Kindly ensure that all pages of the Application are duly signed. 6. Respondent entry missed in online portal as per mentioned in memo party.
24	8/19/2026	710102070062026	SAROJ GOEL VS WIANXX IMPEX PRIVATE LIMITED	8/20/2026	1. Memo party missed in pdf. 2. Kindly annex pages 13 to 33 to the application. Also ensure that all annexures bear the endorsement True Copy along with the signature. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record.
25	8/19/2026	710102069552026	BHARAT HEAVY ELECTRICALS LIMITED VS MS PUNJ LLYOD LIMITED	8/19/2026	**No. of Objections:** 1. Kindly add **all Respondents** in the online portal as per the Memo of Parties. 2. Kindly ensure that **every page of the Annexures bears the required signature and "True Copy" endorsement**. 3. **₹3 Court Fee is missing in the Vakalatnama.** Kindly affix the requisite Court Fee. 4. **OCR is missing in the PDF.** Kindly ensure that proper OCR is done on all pages.

26	8/19/2026	710102070442026	CANARA BANK VS MS PUNJ LLYOD LIMITED	8/20/2026	1. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record. 2. Condone document missed in pdf. In case the application for condonation of delay is filed, the document for which condonation is sought needs to be attached with the application as an annexure.
27	8/19/2026	710102069502026	CHARM INVESTMENTS PRIVATE LIMITED VS KAMAL KUMAR GUPTA	8/20/2026	1. **Page Nos. 156 to 160 contain double pagination in the PDF.** Kindly remove the duplicate pagination and ensure that the pages are correctly numbered.
28	8/19/2026	710102069492026	ISR EXIM PVT. LTD VS KAMAL KUMAR GUPTA	8/20/2026	1. Page no 3 is in wrong alignment.
29	8/19/2026	710102069582026	RARE ASSET RECONSTRUCTION LIMITED VS S.S. R HOLDINGS PRIVATE LIMITED	8/20/2026	No. of Objections 1. **Kindly ensure that all pages of the Application are duly signed.** 2. **Kindly attach the Vakalatnama.** If the Vakalatnama is already on record, please mention the same in the Index as: ***Vakalatnama is on record.*** 3. **Kindly ensure that all annexures bear the endorsement "True Copy" along with the required signature.**
30	8/19/2026	710102070402026	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. MANOJ KULSHRESTHA	8/20/2026	1. Main case no mismatch in vakalatnama. 2. CIVIL MISC. APPLICATION NO. incorrectly mentioned in pdf, kindly rectify the defect and mention 1A No. 2026. 3. Petitioner's and respondent basic details missed in online portal. 4. Section missed in page no 5. 5. Kindly ensure that all annexures bear the endorsement True Copy along with the signature.

31	8/19/2026	710102069942026	CENTRAL BANK OF INDIA VS RAMESH CHAND GARG	8/20/2026	1. **The section mentioned in the PDF does not match the section selected in the online portal.** Kindly rectify the same. You may select ***Any Other Provision*** from the drop-down menu, as applicable. 2. **Main Case No. is not mentioned in the Vakalatnama.** Kindly mention the correct Main Case No. in the Vakalatnama.
32	8/19/2026	710102069802026	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS RADHEY SHAM TANDON MFG. PVT. LTD.	8/20/2026	Kindly note that the reply is to be filed as an additional document and not as an IA.
33	8/19/2026	710102070122026	SHYAM ARORA VS RADHEY SHAM TANDON MFG. PVT. LTD.	8/20/2026	1 Memo party missed in index and pdf. 2 Section mismatch . Section 60(5) is mentioned in the application, whereas Rule 11 is selected in the online portal. Kindly rectify the provision in the online portal. 3 Kindly remove double pagination from page no. 8 to 58. 4 Vakalatnama is missed in pdf.
34	8/19/2026	710102069612026	MR.DEVENDRA UMRAO VS SHREE NATH JI AGRO PRIVATE LIMITED	8/20/2026	1 Petitioner basic detail missed in Online portal.
35	8/19/2026	710102070502026	CS VEKAS KUMAR GARG VS MS FLORAL REALCON PRIVATE LIMITED AND MR SANDEEP BATRA	8/20/2026	1 Vakalatnama is missed in pdf. In case the vakaltnama is on record kindly mention the same in the Index

36	8/19/2026	710102070522026	SANJEET KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL MAHAMAY BUILDING SOLUTION PVT. LTD. VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	8/20/2026	In online portal you have made VARDHMAN INFRADEVELOPERS PRIVATE LIMITED as respondent however in memo of party in pdf you have mentioned VARDHMAN INFRADEVELOPERS PRIVATE LIMITED in the applicant's column. Please ensure memo of party is same in online portal and in pdf. Kindly correct the entry of applicant in the online portal 2 OCR is mandatory in every page of pdf.
37	8/19/2026	710102069892026	MR GAURAV RAJ BAJAJ VS MR NEERAJ WADHWA	8/20/2026	1. Memo party missed in pdf. 2. Orderdated18.05.2026 missed in pdf as per mentioned in prayer. 3. Kindly attach all petitioner's affidavit in pdf. 4. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record. 5. Kindly ensure that all annexures bear the endorsement True Copy along with the signature.
38	8/19/2026	710102070422026	MR. SANDEEP JAIN VS DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH ITS DIRECTOR	8/20/2026	1. Memo party missed in pdf. 2 In vakalatanama 25 rupees welfare fees cut from above side so pls paste or insert full welfare fees ticket in free space
39	8/19/2026	710102070102026	RARE ASSET RECONSTRUCTION LIMITED VS GIA INFRASTRUCTURE PRIVATE LIMITED	8/20/2026	No of Objections: 1. Kindly ensure that **all pages of the Application are duly signed**. 2. Kindly **attach the Vakalatnama**. If the Vakalatnama is already on record, please mention the same in the Index as: ***Vakalatnama is on record.*** 3. Kindly ensure that **all annexure pages bear the endorsement "True Copy" along with the required signature**.
40	8/19/2026	710102070112026	RARE ASSET RECONSTRUCTION LIMITED VS WTC FARIDABAD INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	8/20/2026	1. **Signature is required on every page of the Application.** Kindly ensure that all pages of the Application are duly signed. 2. **Vakalatnama is compulsory.** Kindly attach a duly executed Vakalatnama. In case the vakaltnama is on record please mention the same in the Index. 3. **Every page of the Annexures must bear both the "True Copy" endorsement and the required signature.** Kindly ensure compliance on all annexure pages.

41	8/19/2026	710102070242026	GLOBE PANEL INDUSTRIES INDIA PVT LTD VS SAHASTRAA EXPORTS PVT LTD	8/20/2026	1. **Bookmarking is compulsory along with proper page numbering.** Kindly ensure that the PDF is duly bookmarked in accordance with the Index and pagination. 2. **Extra PDF has been uploaded.** Kindly remove the additional PDF and retain only the required documents. 3. **Memo of Parties is missing.** Kindly attach the Memo of Parties. 4. **Main Case No. is incorrectly mentioned in the Index and Affidavit.** Kindly rectify the Main Case No. in both documents. 5. **Every page of the Annexures must bear the “True Copy” endorsement along with the required signature.** Kindly ensure compliance on all annexure pages. 6. **Proof of Service is missing.** Kindly attach the Proof of Service.
42	8/19/2026	710102070312026	MEHRAN ALI VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	8/20/2026	No of Objections 1. **Page numbering is missing in the bookmarks.** Kindly ensure that the PDF is properly bookmarked with corresponding page numbering as per the Index. 2. **Rs. 25/- Welfare Fee is missing on the Vakalatnama.** Kindly affix the requisite Rs. 25/- Welfare Fee. 3. **Page Nos. 13 of the Annexure is missing the required signature and “True Copy” endorsement.** Kindly ensure that both pages are duly signed and bear the ***“True Copy”** endorsement.
43	8/19/2026	710102069922026	NCJ INFRASTRUCTURE PRIVATE LIMITED VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	8/20/2026	1. Page no 27,28,45,46 are not readable, kindly attach clear and legible copy. 2. Page no 29 is in wrong alignment.
44	8/19/2026	710102069792026	MR. BABU LAL GURJAR VS VARUN JAJOO PERSONAL GUARANTOR AND DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	8/20/2026	1. Petitioner's affidavit missed in pdf. 2. Page no 74,75 are in wrong alignment.
45	8/19/2026	710102070262026	ARCHANA KUMAR VS VANEET BHATIA	8/20/2026	1 Respondent's basic detail missed in online portal 2 Date is missed in last page of Memo party and application. 3 Page no. 17 is in wrong alignment.

46	8/19/2026	710102070492026	MR. PABAN KUMAR JAIN LIQUIDATOR OF MS SARGAM INDIA ELECTRONICS PRIVATE LIMITED VS VANEET BHATIA	8/20/2026	No. of Objections 1. **Bookmarking is compulsory along with proper page numbering.** Kindly ensure that the PDF is duly bookmarked as per the Index. 2. **Pagination is missing in the Index and PDF.** Kindly provide proper and consecutive pagination in both the Index and PDF. 3. **Annexures are missing.** Kindly attach all the required annexures. 4. **Extra PDF has been uploaded.** Kindly remove the additional PDF and retain only the required documents. 5. **The file is incomplete.** Kindly review the entire filing and upload the complete set of documents.
47	8/19/2026	710102070052026	RESOLUTION PROFESSIONAL OF GRANITE GATE PROPERTIES PRIVATE LIMITED VS JAI DRINKS PRIVATE LIMITED ORS.	8/20/2026	1. Petitioner's basic details missed in online portal 2. CA no 2020 is incorrectly mentioned in pdf, kindly rectify the defect and mention IA no 2026 3. OCR missed in page no 26 to 56.
48	8/19/2026	710102070382026	ANUP KUMAR VS MADHU JAIN	8/20/2026	1. Kindly ensure that all pages of the Application are duly signed. 2. Page no 52, 53,87 are not readable, kindly attach clear and legible copy.
49	8/19/2026	710102070072026	BANK OF BARODA STRESSED ASSET MANAGEMENT BRANCH VS ASHWINI MEHRA LIQUIDATOR	8/20/2026	1 Section missed in application. 2 Vakalatnama is missed in pdf.
50	8/19/2026	710102069772026	CENTRAL BANK OF INDIA VS SANDEEP KHANNA	8/20/2026	1. The main case number has been inadvertently omitted from the Vakalatnama. 2. There is a mismatch in the section mentioned. Kindly select/enter any other applicable provision available on the online portal.

51	8/20/2026	710102070722026	CHANDRA PRAKASH RP FOR BAJRANG REALTORS VS ILFS FINANCIAL SERVICES LIMITED	8/21/2026	In the Index you have mentioned Interlocutory Application filed under Section 7-17 12(2) read with 60(2) however in the application heading you have written APPLICATION UNDER SECTION 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016 READ WITH REGULATION 40. Kindly correct the discrepancy
52	8/20/2026	710102070642026	HINDUSTAN BUILDCON PRIVATE LIMITED VS CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED	8/21/2026	1 Counsel details missed in Memo party.
53	8/20/2026	710102070832026	RIPUNJAYA RAWAT VS UMESH SINGHAL	8/21/2026	No of Objections 1. **Signature is missing on every page of the Application.** Kindly ensure that each page of the Application is duly signed. 2. **Rs. 25 welfare ticket is missing on the Vakalatnama.** Kindly affix the requisite welfare ticket. 3. **Pagination is missing in the bookmarking.** Kindly provide proper bookmarking along with complete page numbering as per the PDF/Index. 4. **OCR is mandatory in the PDF.** Kindly ensure that proper OCR is provided on all pages of the PDF.
54	8/19/2026	710102069682026	THE ASSISSTANT COMMISSIONER OF CUSTOMS AIR CARGO CUSTOMS IMPORT COMMISSIONERATE VS MR. ARUNAVA SIKDAR LIQUIDATOR OF MS CLUTCH AUTO LIMITED	8/20/2026	No. of Objections 1. **The section selected in the online portal is incorrect.** Kindly select **Section 42** in the online portal 2. **Page Nos. 21 and 54 require an English translated copy.** Kindly provide the translated copies in the PDF. 3. **Every page of the Annexures must bear the "True Copy" endorsement along with the required signature.** Kindly ensure compliance on all annexure pages. 4. **The case type selected in the online portal is incorrect.** Kindly select ***"Company Appeal"*** as the case type in the online portal.
55	8/20/2026	710102070962026	ULTRATECH CEMENT LIMITED VS MR. ARUNAVA SIKDAR LIQUIDATOR OF MS CLUTCH AUTO LIMITED	8/21/2026	No of Objections 1. Memo of Parties is missing. Kindly attach the Memo of Parties in the PDF and ensure that the same details are reflected in the online portal. 2. Bookmarking is compulsory. Kindly provide proper bookmarking along with page numbering as per the Index. 3. The section selected in the PDF does not match the section selected on the online portal. Kindly rectify the mismatch and ensure that the same section is mentioned in both. 4. Pagination in the Index is incomplete. Kindly provide complete and correct pagination for all documents. 5. Vakalatnama is compulsory. Kindly attach the duly executed Vakalatnama in the PDF. If the vakaltnama is on record please mention the same in the Index 6. Kindly ensure that every page of all annexures bears the **signature and "True Copy" endorsement**. 7. Pagination is incomplete in the PDF. Kindly ensure that all pages are properly and consecutively paginated.

56	8/19/2026	710102070082026	RARE ASSET RECONSTRUCTION LIMITED VS AUGUST RESIDENCY PRIVATE LIMITED	8/20/2026	1 Sign is missed in every page of application. 2 Date is missed in last page of application. 3 True copy sign is missed in annexure. 4 Vakalatnama is missed in pdf.
57	8/19/2026	710102069712026	NARESH KUMAR AGARWAL VS SHRADHA OUTDOOR EQUIPMENTS PRIVATE LIMITED	8/20/2026	1 Date is missed in Vakalatnama. 2 The name of the Applicant in the supporting affidavit is mentioned as Anshul Gupta, whereas the Applicant in the Memo of Parties and online portal is Naresh Kumar Agarwal. Kindly file the corrected affidavit .
58	8/19/2026	710102070512026	BANK OF INDIA VS SHRADHA OUTDOOR EQUIPMENTS PRIVATE LIMITED	8/20/2026	1 Pagination is missed in Index. 2 Page no. 57 is in wrong alignment 3 OCR is mandatory in every page of pdf.
59	8/19/2026	710102070632026	AJIT SINGH VS MS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	8/20/2026	"1 Main case no. missed in affidavits. 2 The Master Index is not in proper sequence and does not correspond with the Index. The Master Index starts from Annexure-3, whereas the Index starts with Memo of Parties, Application and Annexure-1. Kindly rectify the Master Index and ensure proper sequential numbering and pagination. 3 Basic details of respondent no. 2 and 3 are missed in online portal. 4 Sign is missed in every page of application. 5 Three Rs. court fee and Twenty five Rs. welfare ticket is missed in all vakalatnama. 6 Bookmarking is not in accordance with the Index. Kindly rectify the bookmarking as per the Index along with proper pagination. 7 Respondent is mentioned in the Memo of Parties, but proof of service is missed on behalf of Respondent . Kindly file the proof of service. 8 OCR is mandatory in every page of pdf. "
60	8/20/2026	710102070792026	MOORE PIPE INDIA PRIVATE LIMITED VS MOORE PIPE INDIA PRIVATE LIMITED	8/21/2026	1. **Section/Provision mismatch:** The provision mentioned in the Application does not match the provision selected on the online portal. The portal reflects **Rule 11 of the NCLT Rules, 2016** , whereas the Application mentions **Rules 15 and 32 read with Section 5** . Kindly rectify the mismatch and ensure that the provision is consistent in both the Application and online portal. 2. **Party details mismatch:** **Moore Pipe India Pvt. Ltd.** has been wrongly/doubly entered in the **Petitioner's list** , whereas, as per the Memo of Parties, it is the **Respondent** . Kindly rectify the party mapping and delete the duplicate entry. Kindly ensure the memo of party is same in both online portal and pdf 3. Order dated 10.07.2026 is missing. Please also attach the reply for which condonation is sought.

61	8/20/2026	710102070762026	CHANDRA PRAKASH RP FOR APNA GHAR VS ILFS FINANCIAL SERVICES LIMITED	8/21/2026	Please be informed that in you Index you have mentioned Application under 12(2) read with 60(2) however in you application heading you have mentioned regulation 40. Kindly correct the mismatch of section in the Index and application
62	8/20/2026	710102070702026	DEBASHISH NANDA VS ILFS FINANCIAL SERVICES LIMITED	8/21/2026	1. Bookmarking is missing in **Volumes 1 and 2** . Kindly provide proper bookmarking with page numbering. 2. The page numbering mentioned in the **Volume 3 bookmarking is incorrect** . Kindly rectify the bookmarking and ensure that the page numbers match the PDF pagination. 3. **Pages No. 247, 248, and 255 are not clear/readable.** Kindly upload clear and legible copies of these pages. 4. **OCR is missing on Pages No. 196, 197, 198, and 199.** Kindly provide proper OCR on the said pages.
63	8/20/2026	710102070872026	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS INDIAN BANK ERSTWHILE ALLAHABAD BANK	8/21/2026	1. Kindly remove the **Respondent details from the online portal** , as the Memo of Parties in the PDF does not contain any respondent. The Memo of Parties in the **online portal and PDF must be identical** . If required, you may mention ***N/A*** in the Respondent column. 2. Kindly ensure that **every page of the annexures bears the signature and “True Copy” endorsement** .
64	8/20/2026	710102070672026	ROTOPACK INC VS SHELLZ INDIA LIMITED	8/21/2026	1. **Memo of Parties is missing.** Kindly attach the Memo of Parties in the PDF and ensure that the details are properly reflected in the online portal. 2. **Vakalatnama is compulsory.** Kindly attach the duly executed Vakalatnama in the PDF. If the vakalatnama is on record kindly mention the same in the Index.
65	8/20/2026	710102070732026	CHANDRA PRAKASH RP FOR CHAKRADHARI PROPERTIES VS ILFS FINANCIAL SERVICES LIMITED	8/21/2026	In the Index you have mentioned Interlocutory Application filed under Section 7-17 12(2) read with 60(2) of the Insolvency and Bankruptcy Code, 2016 however in the application you have mentioned APPLICATION UNDER SECTION 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016 READ WITH REGULATION 40. Kindly ensure same provision is mentioned throughout

66	8/20/2026	710102070822026	MOORE PIPE 2015 INC. VS MOORE PIPE INDIA PRIVATE LIMITED	8/21/2026	1. section mismatch according your online portal. Kindly ensure same section/rule is mentioned in both online portal and pdf.
67	8/20/2026	710102070692026	MR. SACHIN GARG VS UNION BANK OF INDIA THROUGH DEEPAK MAINI	8/21/2026	1. **Year of the Case Number is mismatched.** The Vakalatnama mentions **343 of 2022** , whereas the other documents mention **2021** . Kindly rectify the discrepancy and ensure that the correct case year is mentioned consistently throughout the filing. 2. **Section mismatch.** Kindly select same section/rule in the online portal and pdf. 3. **Party details are inconsistent in pdf and online portal. Kindly ensure that the party name and details are identical in both pdf and online portal for this IA. 4. **Rs. 3 court fee is missing on the Vakalatnama.** Kindly affix the requisite court fee.
68	8/20/2026	710102070892026	M S BETA INFRATECH PRIVATE LIMITED VS PUNJAB NATIONAL BANK	8/21/2026	Objections Bookmarking and Page Numbering: Complete bookmarking of the PDF is compulsory. Kindly ensure proper bookmarking along with correct and corresponding page numbering throughout the PDF. Memo of Parties: The Memo of Parties is missing. Kindly provide and include the Memo of Parties in the PDF. While uploading the Memo of Parties in the PDF, kindly ensure that the same Memo of Parties is mentioned on the online portal as well. Index: Page No. 11 is not mentioned in the Index. Kindly include Page No. 11 in the Index.
69	8/21/2026	710102071012026	MR. ARVIND KUMAR AGARWAL & ANR. VS PUNJAB NATIONAL BANK	8/21/2026	1. **Bookmarking along with pagination is missing.** Kindly provide proper bookmarking with complete page numbering as per the Index and PDF. 2. **Pagination is missing in the Index and PDF.** Kindly ensure that all pages are properly and consecutively numbered. 3. **Section mismatch:** The section selected in pdf and online portal does not match. Kindly select the appropriate section or if that section/rule is not available you may select **Any Other Provision** in the online portal and ensure consistency with the PDF. 4. There are **four Respondents** mentioned in the Memo of Parties, whereas the online record shows **zero Respondents** . Kindly update the online portal accordingly and ensure that the Memo of Parties in pdf and online record are identical. 5. **Date is missing** in the Memo of Parties, Index, and last page of the Application. Kindly mention the appropriate date at all the required places. 6. **Notary stamp and date are missing on the affidavits.** Kindly ensure that the affidavits are duly notarized with the notary stamp and date. 7. **Vakalatnama:** The **date, Rs. 3 court fee, and Rs. 25 welfare ticket** are missing. Kindly affix the requisite court fee and welfare ticket and mention the date. 8. **Duplicate PDF has been uploaded.** Kindly delete the duplicate document and rectify the filing accordingly. 9. In case there is respondent you will need to furnish the proof of service as well.
70	8/21/2026	710102071042026	CAPITAL TRADE LINKS LIMITED VS JALAN TRANSOLUTIONS INDIA LIMITED	8/21/2026	1. NCLT order which is mentioned in the Index is not attached in the pdf. 2. Please ensure that the entire pdf is OCR Enabled.

Srishti B Shah

Deputy Registrar, NCLT New Delhi



National Company Law Tribunal

Block No.3, 1st floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Weekly Registry Defect List Dated 14.08.2026 TO 21.08.2026

ADDITIONAL DOCS (IBC)" and (Companies Act)"

This is for information of all concerned that the following defect list is being published to facilitate the applicants and authorized representatives who may not have received the defect sheet/memo electronically due to technical reasons or non-delivery. Parties whose case details appears in the list are advised to review the notified defects and take appropriate steps for rectification within the prescribed time.

****For any assistance, kindly contact: Deputy Registrar – Ms. Megha Sharma Email ID:(dr1-nclt@nclt.gov.in)**

****Help Desk Number:** 011-24363846**

S no.	Date Of Filing	Dairy number	Case Title	Scrutiny date	Defects marked/ Objections
1	8/20/2026	0710102053542026/1	PRADEEP BHATNAGAR VSNARENDER KUMAR SHARMA	8/21/2026	1. Remove double pagination from page no 227 to 268 in volume 2. 2. Kindly correct the pagination in volume 2 index and pdf. Also correct the pagination of volume 2 bookmarking. 3. As per the Compliance Order, the Reply was required to be filed within Two days. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
2	8/20/2026	0710102037132026/4	NEELAM RANA TIWARI VSSANJAY MEHRA	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. double PDF upload kindly remove one
3	8/21/2026	0710102027982026/1	ARDH SAINIK SERVICES PRIVATE LIMITED	8/21/2026	1. Index and bookmarking mandatory in pdf. 2. Date, main case no, 3rs court fees and 25rs welfare ticket missed in vakalatnama. Also page of vakalatnama is blurr, kindly attach clear and legible copy.
4	8/20/2026	0710102082052019/110	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	8/21/2026	1. Remove double pagination from Page no 111 to 121,132 to 159. 2. OCR missed in page no 79,80,109 to 128,156 to 164. 3. according to attached order there is direction to file reply but uploaded file is Affidavit. Kindly attach the compliance order for affidavit.
5	8/20/2026	0710102035482025/1	SANJIV NARULA VSRESOLUTION PROFESSIONAL, MR. DEVVART RANA	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. If this is Reply, Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
6	8/20/2026	0710102029742022/50	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	8/21/2026	1. main case number is missing in index and pdf 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
7	2/1/2023	0710102012292023/5	URBTECH XAVIERS WELFARE SOCIETY VSMR. DEVENDRA UMRao RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	8/21/2026	1. Proof of Service is missing 2. Bookmarking is not linked with properly
8	8/21/2026	0710102024822024/16	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
9	8/21/2026	0710102024822024/16	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
10	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
11	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
12	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
13	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
14	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
15	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.

16	8/21/2026	0710102024822024/16	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
17	8/21/2026	0710102024822024/16	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
18	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
19	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
20	3/21/2024	0710102024822024/15	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	8/21/2026	1. Kindly attach latest order in pdf.
21	8/21/2026	0710102057192026/6	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	8/21/2026	page no-421 to 443 sign missed in annexures.
22	8/20/2026	0710102064232026/1	SUBRAMANIAN KRISHNAN VS. SPAZE TOWERS PRIVATE LIMITED	8/21/2026	1. Please note that page No.63,65 are in Hindi. Kindly upload the English translated copy of the said page. While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided. 2. Kindly attach latest order.
23	8/13/2026	0710102068612026/1	AYYAGARI VISWANADHA SARMA INTERIM RESOLUTION PROFESSIONAL OF HACIENDA PROJECTS PRIVATE LIMITED VS. INDUSIND BANK LTD	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
24	8/20/2026	0710102103322025/5	INTEXM MEDIA PRIVATE LIMITED VS. WINZO PRIVATE LIMITED	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
25	8/20/2026	0710102033962022/10	ICICI BANK LIMITED VS. MR. CHANDER MOHAN SETHI	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
26	8/20/2026	0710102012872026/15	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	8/21/2026	1. remove blank page after page no-12,13,17,32,34,37,39 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
27	8/20/2026	0710102012872026/14	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	8/21/2026	1. remove blank page after page no-12,13,17,32,34,37,39 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
28	8/20/2026	0710102012872026/13	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	8/21/2026	1. remove blank page after page no-12,13,17,32,34,37,39 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
29	8/20/2026	0710102012872026/12	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	8/21/2026	1. remove blank page after page no-12,13,17,32,34,37,39 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
30	8/20/2026	0710102012872026/11	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	8/21/2026	1. remove blank page after page no-12,13,17,32,34,37,39 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record."
31	8/20/2026	0710102059782026/6	MANSIJ ARYA INTERIM RESOLUTION PROFESSIONAL OSWAL OVERSEAS LIMITED VS. RAKESH THAPAR DIRECTOR	8/21/2026	1. As per the Compliance Order, the affidavit was required to be filed within Three days. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
32	8/20/2026	0710102033122026/3	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
33	8/20/2026	0710102030942026/7	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. ESPO DEVELOPERS PRIVATE LIMITED	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
34	8/20/2026	0710102032852026/3	PUSHPIT STEELS PRIVATE LIMITED VS. RDS PROJECT LIMITED	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
35	5/14/2026	0710102039312026/12	SESA CARE PRIVATE LIMITED	8/21/2026	1. Order dated 21.05.2026 missed in pdf as per mentioned in index. 2. The order dated **21.05.2026** is missing from the PDF, although it is mentioned in the index. 3. Please mention the **date on which the notice was received** in the notes. This will help us calculate the two-week period and verify whether the documents were filed within the prescribed time.
36	8/20/2026	0710102054822026/1	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SAMRUDDHA JEEVAN FOODS INDIA LIMITED	8/21/2026	1. Pagination missed in bookmarking.
37	6/2/2026	0710102044912026/1	BAJAJ FINANCE LIMITED VS. SWASTIK PIPE LIMITED	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
38	8/20/2026	0710102085782024/6	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	8/21/2026	1. Index mandatory in pdf. 2. Pagination missed in bookmarking and pdf.
39	8/20/2026	0710102077902022/14	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	8/21/2026	1. As per the Compliance Order, the Report was required to be filed within Two weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
40	8/20/2026	0710102077512022/13	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	8/21/2026	1. As per the Compliance Order, the Report was required to be filed within Two weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.

41	8/20/2026	0710102077502022/13	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	8/21/2026	1. As per the Compliance Order, the Report was required to be filed within Two weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
42	8/20/2026	0710102085252025/4	CONTINENTAL DEVICE INDIA PRIVATE LIMITED	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Sign missed in every page of report.
43	3/14/2024	0710102022772024/8	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	8/21/2026	1. counsel sign is missing in index 2. Please note that page(s) No. 51 is in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 3. Page No(s). 86 to 93 are not clear. Kindly upload legible copies of the said pages. 4. double PDF upload kindly remove one
44	8/20/2026	0710102077732024/2	AJAY SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	8/21/2026	1. As per the Compliance Order, the Report was required to be filed within Two weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
45	8/20/2026	0710102007562026/6	VIKAS CHOPRA VS. VIVEK PARTI	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
46	8/20/2026	0710102007562026/7	VIKAS CHOPRA VS. VIVEK PARTI	8/21/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
47	8/20/2026	0710102094572024/16	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	8/21/2026	1. Two different Reply uploaded in one document, kindly upload separately. 2. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record.
48	8/20/2026	0710102030392026/2	SHRI HIRJIBHAI PREMCHANDBHAI DEDHIA VS. RAVI GUM INDUSTRIES LIMITED	8/21/2026	1. Page No(s). 3 are not clear. Kindly upload legible copies of the said pages. 2. double pdf upload kindly remove one 3 latest Order Missing
49	8/20/2026	0710102049522026/2	RAJESH K MEHTA VS. JAYANTI FILMS (INDIA)PVT LTD	8/21/2026	1. Please note that page(s) No. 167 is in Hindi. Kindly upload the English translated copy of the said page(s). While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided. 2. Compliance Order Not Attach
50	8/20/2026	0710102028252024/6	AMBICA ENCLAVE PRIVATE LIMITED VS. PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	8/21/2026	1. Page No(s). 89,90,205 to 212,295,296 are not clear. Kindly upload legible copies of the said pages. 2. Please note that page(s) No. 175 to 181, 235 to 239,293,297 are in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record." 4. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
51	8/20/2026	0710102063732026/4	M/S TANO INVESTMENT OPPORTUNITIES FUND VS. SEA HAWK TRAVELS PRIVATE LIMITED	8/21/2026	1. As per the Compliance Order, the affidavit was required to be filed within Three days. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure. 2. Also attach latest order in pdf.
52	8/20/2026	0710102028252024/7	AMBICA ENCLAVE PRIVATE LIMITED VS. PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	8/21/2026	1. numbering is missing in bookmarking 2. Blank page remove after page no-75 3. Page No(s). 111, 197 to 201,204, 266 to 269 are not clear. Kindly upload legible copies of the said pages. 4. Please note that page(s) No. 268 is in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 5. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record." 6. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
53	8/20/2026	0710102068332026/1	CONSORTIUM OF CONFIANCE BIZSOL PVT. LTD. RAJESH THAKUR VS. PRABHAKAR KUMAR	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Kindly remove double pagination from page no 35 to 42. 3. Pagination missed in bookmarking.
54	8/20/2026	0710102068722023/3	MUKUL KUMAR VSM/S PEECO AGENCIES PVT. LTD. & ORS.	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Please note that page No.39,54 are in Hindi. Kindly upload the English translated copy of the said page. While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided.
55	8/20/2026	0710102065122026/1	JC FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS AGRI AND ECO TOURISM PRIVATE LIMITED	8/21/2026	1. Index and bookmarking missed in pdf 2. Date, 3rs court fees and 25rs welfare ticket missed in vakalatnama. 3. Pagination missed in pdf.
56	8/20/2026	0710102065122026/2	JC FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS AGRI AND ECO TOURISM PRIVATE LIMITED	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. True copy sign missed in annexure.
57	8/20/2026	0710102064292026/1	SHRI MOHAN LAL JAIN VS. THE ADDITIONAL DIRECTOR	8/21/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
58	8/18/2026	0710102070622025/2	SIKKA HOMES PRIVATE LIMITED VS. HC INFRACITY PRIVATE LIMITED	8/20/2026	1. As per the Compliance Order, the written submission was required to be filed within one week. However, there has been a delay in filing the same.
59	8/18/2026	0710102070622025/2	SIKKA HOMES PRIVATE LIMITED VS. HC INFRACITY PRIVATE LIMITED	8/20/2026	1. As per the Compliance Order, the written submission was required to be filed within one week. However, there has been a delay in filing the same.
60	8/19/2026	0710102054722026/1	ISHAAN FIBER INTERNATIONAL THROUGH ITS PROPRIETOR VS. ASK HOME FURNISHING PRIVATE LIMITED	8/20/2026	1. As per the Compliance Order, the affidavit was required to be filed within 5 days. However, there has been a delay in filing the same. 2. kindly attach latest order
61	8/19/2026	0710102026062026/2	RAJEEV GOEL VS. BRISTOL FINANCE PRIVATE LTD	8/20/2026	1. affidavit missing 2. As per the Compliance Order, the reply was required to be filed within one week. However, there has been a delay in filing the same. 3. LATEST order missing
62	3/17/2025	0710102022752025/6	UMA SARDA VS. SHREE NARSINGH EDUCATION CONSULTINGPRIVATE LIMITED	8/20/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Please note that page(s) No. 894 is in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 3. OCR missing in page no-622 to 625, volume-5
63	8/19/2026	0710102032562026/4	SANDEEP JAIN VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
64	3/17/2025	0710102022752025/7	UMA SARDA VS. SHREE NARSINGH EDUCATION CONSULTINGPRIVATE LIMITED	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
65	8/19/2026	0710102068402026/1	SALASAR FAN FABRIKEN PRIVATE LIMITED VS. MANTECH LEASING AND FINANCE PRIVATE LIMITED	8/20/2026	1. Kindly file in IA

66	8/19/2026	0710102020892025/10	DR. SHIVINDER MOHAN SINGH THROUGH RP	8/20/2026	1. As per the Compliance Order, the reply was required to be filed within 1 week. However, there has been a delay in filing the same. 2. kindly attach the latest order 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: &amp;quot;Vakalatnama is on record.&amp;quot;
67	8/19/2026	0710102020892025/11	DR. SHIVINDER MOHAN SINGH THROUGH RP	8/20/2026	1. As per the Compliance Order, the reply was required to be filed within 1 week. However, there has been a delay in filing the same. 2. kindly attach the latest order 3. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: &amp;quot;Vakalatnama is on record.&amp;quot;
68	8/19/2026	0710102074592025/4	JAGDISH KUMAR PARULKAR VSJUPITER KNITTING COMPANY	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination.
69	8/19/2026	0710102070422021/18	DBIL VS. M/S. VAYAM TECHNOLOGIES LIMITED	8/20/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
70	8/18/2026	0710102070622025/2	SIKKA HOMES PRIVATE LIMITED VS. HC INFRACITY PRIVATE LIMITED	8/20/2026	1. As per the Compliance Order, the written submission was required to be filed within one week. However, there has been a delay in filing the same.
71	1/28/2021	0710102007682021/3	NTPC LTD VS. ARVIND GARG	8/20/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
72	8/19/2026	0710102060362023/13	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. pagination is missing in PDF 4. Kindly ensure that all pages of the Rejoinder are duly signed. 5. counsel sign and applicant sign are missing in last page of Rejoinder 6. Supporting Affidavit is missing 7. Proof of service is missing 8. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
73	8/19/2026	0710102060362023/12	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. pagination is missing in PDF 4. Kindly ensure that all pages of the Rejoinder are duly signed. 5. counsel sign and applicant sign are missing in last page of Rejoinder 6. Supporting Affidavit is missing 7. Proof of service is missing 8. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
74	8/19/2026	0710102060362023/11	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. Kindly ensure that all pages of the Rejoinder are duly signed. 4. counsel sign and applicant sign are missing in last page of Rejoinder 5. Supporting Affidavit is missing 6. Proof of service is missing 7. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
75	9/29/2025	0710102085432025/2	HINDUSTAN BUILDCON PRIVATE LIMITED VS. CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED	8/20/2026	1. date is missing in affidavit 2. kindly attach latest order
76	8/19/2026	0710102009632026/5	VINAY GOEL & CONSORTIUM OF MEMBERS VS. ASHOK KRIPLANI	8/20/2026	1. Kindly ensure that all pages of the Report are duly signed. 2. Page No(s). 23,58,59,86,335,342,345 are not clear. Kindly upload legible copies of the said pages. 3. Please note that page(s) No. 27,126,127 are in Hindi. Kindly upload the English translated copy of the said page(s). While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided. 4. Please note that page(s) No. 34,35,41,42,45,46,61 are in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 5. OCR missing in page no-229 to 243,294,297,298,300,301,304 to 311
77	4/13/2022	0710102028772022/3	M/S. SHANKER BROTHERS VSM/S. ENERGO ENGINEERING PROJECTS LTD.	8/20/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
78	8/19/2026	0710102060362023/10	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. pagination is missing in PDF 4. Kindly ensure that all pages of the Rejoinder are duly signed. 5. counsel sign, applicant sign, deponent sign and date are missing in last page of Rejoinder 6. Supporting Affidavit is missing 7. Proof of service is missing 8. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
79	8/20/2026	0710102057192026/5	SUNITA DEVI LOHIA VS. M/S DIAMOND POTTERIES PVT LTD	8/20/2026	**NO. OF OBJECTIONS** 1. **Pages 412 and 413:** The alignment of pages 412 and 413 is incorrect in the PDF. Kindly rectify the page alignment. 2. **Time Limit for Filing Reply:** As per the compliance order, the reply was required to be filed within one week. Kindly ensure that the reply is filed within the stipulated period. 3. **Latest Compliance Order:** Kindly attach the latest compliance order in PDF format. 4. **Note on the Index:** When the notice of receipt was received earlier, we had also explained that a note was required to be mentioned on the index. However, despite the same being communicated earlier, the said note has still not been mentioned on the index. Kindly add the required note to the index.
80	8/19/2026	0710102012972024/5	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. M/S MEHROTRA & MEHROTRA	8/20/2026	1. OCR missing in index and page no- 1 to 50,54 to 184 2. Page No(s). 109,110,122,124,126,132,133,136 are not clear. Kindly upload legible copies of the said pages. 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
81	8/19/2026	0710102039292026/4	HEWLETT PACKARD (INDIA) SOFTWARE OPERATION PRIVATE LIMITED VS. SKOOTR GLOBAL PRIVATE LIMITED	8/20/2026	1. counsel sign is missing in index 2. OCR missing in page no-5,11 3. Kindly ensure that all annexures bear the endorsement &amp;quot;True Copy&amp;quot; along with the signature. 4. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
82	8/18/2026	0710102070622025/2	SIKKA HOMES PRIVATE LIMITED VS. HC INFRACITY PRIVATE LIMITED	8/20/2026	1. As per the Compliance Order, the written submission was required to be filed within one week. However, there has been a delay in filing the same.
83	8/19/2026	0710102030242025/9	RAJENDER KUMAR JAIN VS. ARJUN PURI	8/20/2026	1. As per the Compliance Order, the affiavit was required to be filed within one week. However, there has been a delay in filing the same. 2. In bookmarking Annexure-3 pagination is incorrect
84	8/19/2026	0710102096382024/4	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	8/20/2026	1. As per the Compliance Order, the cost was required to be filed within one week. However, there has been a delay in filing the same.
85	8/19/2026	0710102012872026/10	MRS. ARCHANA AGARWAL VS. SGC ENTERPRISES PRIVATE LIMITED	8/20/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. As per the Index, the Rejoinder and Proof of Service are missing from the PDF. 3. Kindly attach the Compliance Order and the latest order, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index. 4. The file is incomplete in the PDF. Kindly ensure that all documents forming part of the Index are duly attached and available in the PDF.
86	8/19/2026	0710102061862026/1	MONITORING COMMITTEE OF EARTH COPIA TECHONE EARTH SAPPHIRE COURT PROJECTS VSALPHA CONVENTION AND RECREATION CENTRE PRIVATE LIMITED	8/20/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
87	8/19/2026	0710102086032025/3	VIRENDER PAL SINGH VS. M/S METENERE LIMITED & ANR	8/20/2026	1. kindly attach compliance order
88	8/19/2026	0710102026032026/6	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	8/20/2026	1. As per the Compliance Order, the cost was required to be filed within one week. However, there has been a delay in filing the same.
89	8/19/2026	0710102024202020/7	FLOURISH PAPER & CHEMICALS LIMITED VS. SUCHI PAPER MILLS LIMITED	8/20/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. Kindly ensure that all annexures bear the endorsement &amp;quot;True Copy&amp;quot; along with the signature.

90	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
91	8/18/2026	0710102061232019/26	MRS. MADHU VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	8/19/2026	1. As per the Compliance Order, the Written Submission was required to be filed within one week. However, there has been a delay in filing the same. 2. index order date, bookmarking order date and PDF order date are mismatch
92	8/18/2026	0710102079372023/3	ASSISTANT COMMISSIONER VSSARVESH KASHYAP LIQUIDATOR	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
93	8/18/2026	0710102009772024/1	INDIAN BANK VS. LALIT KUMAR AGGARWAL	8/19/2026	1. numbering is missing in bookmarking
94	8/18/2026	0710102106112024/4	RAJENDER PRASAD MITTAL VS. JAIKRISHAN ESTATES PRIVATE LIMITED	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Page no 42 is not readable.
95	1/7/2025	0710102001532025/6	SANJAY MEHRA	8/19/2026	1. As mentioned in the compliance order dated 10.06.2026, the chart was required to be filed within one week. Kindly confirm whether the chart was filed within the prescribed period. 2. Kindly attach the order dated 16.07.2026 for reference. 3. As per the case history, the next date of hearing is 25.08.2026. However, you have mentioned the order dated 13.08.2026, which does not appear to have been uploaded. Kindly provide/attach the said order or clarify the discrepancy.
96	8/19/2026	0710102016212026/3	VIVEK PARTI BANKRUPTCY TRUSTEE IN THE MATTER OF INSOLVENCY RESOLUTION PROCESS OF MR. JATINDER SINGH PERSONAL GUARANTOR OF JSSI HYDRAULICS PRIVATE LIMITED VS. SH. JATINDER SINGH	8/19/2026	1. OCR missing in page no-1 to 6.9 to 37,66,143 to 147 2. As per the Compliance Order, the reply was required to be filed within the one week. However, there has been a delay in filing the same.
97	8/18/2026	0710102021642026/1	SUBHASH KUMAR VS. SARVESH KASHYAP	8/19/2026	1. copy of vakalatnama missed in PDF. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
98	7/28/2021	0710102052922021/25	ARES INVESTMENTS LLC VS. INTERNATIONAL PRINT O-PAC LTD	8/19/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
99	12/16/2024	0710102106132024/4	JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS. SJSC UNISON PRIVATE LIMITED	8/19/2026	1. Pagination incomplete in bookmarking. and properly bookmarking Not Done
100	8/19/2026	0710102020742025/78	COWI INDIA PVT LTD VS. PINNACLE AIR PRIVATE LIMITED	8/19/2026	1. Kindly ensure that the PDF is properly bookmarked according your index with correct pagination.
101	8/18/2026	0710102043812025/2	BIHARI LAL CHAKRAVARTI VSSTATION HOUSE OFFICER (SHO)	8/19/2026	1. In PDF, everywhere the heading is incorrectly mention NCLAT. 2. in DMS you mention Reply and in PDF you mention Affidavit which is correct please mention it 3. OCR missing in pdf 4. Rs. 3/- court fees and date are missing in vakalatnama 5. Please note that page(s) No. 9 is in Hindi. Kindly upload the English translated copy of the said page(s). While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided.. 6. numbering is missing in bookmarking 7. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
102	8/18/2026	0710102086762025/4	GENSOL EV LEASE LIMITED VS. GO AUTO PRIVATE LIMITED	8/19/2026	1. As per the Compliance Order, the Rejoinder was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
103	8/18/2026	0710102018682026/3	DURA-LINE INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	8/19/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
104	4/29/2026	0710102035112026/9	KANCHENJUNGA SERVICES PRIVATE LIMITED	8/19/2026	1. Two different affidavits are filled in same document, kindly file separately.
105	4/29/2026	0710102035112026/11	KANCHENJUNGA SERVICES PRIVATE LIMITED	8/19/2026	1. Page no 4 and 5 are not readable, kindly attach clear and legible copy.
106	8/18/2026	0710102039862026/2	MR NIKHIL TANDON VSMR SANJEEV BINDAL RESOLUTION PROFESSIONAL OF MS RADHEY SHAM TANDON MANUFACTURING PRIVATE LIMITED	8/19/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
107	8/18/2026	0710102070892023/8	HDFC BANK LIMITED VS. MS RAMA GUPTA	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
108	8/18/2026	0710102032832025/15	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	8/19/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
109	8/19/2026	0710102010522026/3	NVS BROKERAGE PRIVATE LIMITED VS. SPICEJET LIMITED	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
110	8/18/2026	0710102020242026/3	CHETAN GOYAL VS. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	8/19/2026	1. As per the compliance order dated 01.07.2026 reply was to be filed with in two days. 2. kindly attach the order dated 15.07.2026 and latest order, 3. OCR missed 33 to 167" in PDF.
111	8/18/2026	0710102020242026/2	CHETAN GOYAL VS. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	8/19/2026	1. As per the compliance order dated 01.07.2026, the reply was required to be filed within three days. 2. Kindly attach the order dated 15.07.2026 along with the latest order for reference. 3. In the note, you have mentioned ***Rejoinder,*** whereas the actual filing is ***Reply.*** Kindly clarify and correct the description accordingly.
112	8/19/2026	0710102035042026/1	SANJHI EXIM PVT LTD SUCCESSFUL BIDDER VSYOGESH SETHI LIQUIDATOR OF SSMP INDUSTRIES LTD	8/19/2026	1. Index and bookmarking missed in pdf 2. pagination missed in pdf.
113	5/21/2026	0710102041502026/1	ANKUR SOLANKI AND PRINCE SOLANKI VS. LSG EDUCARE PRIVATE LIMITED	8/19/2026	1. OCR missed on page no 1 to 81, 381 to 388, 394 to 395, 503 to 511, 564 to 574, 593 to 600, 643, 787, 791, 795, 798 to 855, 879 to 887, 895 to 900, 909 to 916, 946, 949, 956 to 1076, 1107 to 1123 in PDF. 2. date missed on vakalatnama in PDF. 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
114	8/18/2026	0710102041612026/1	RASHMI MINTRI	8/19/2026	1. Kindly attach the latest order
115	8/18/2026	0710102041602026/1	RASHMI MINTRI	8/19/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. kindly attach latest order
116	8/19/2026	0710102049102026/6	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/19/2026	1. In the DMS, the document is mentioned as ***Reply,*** whereas in the PDF, it is mentioned as ***Affidavit.*** Kindly confirm which description is correct and ensure that the same is mentioned consistently. 2. Court fee of **Rs. 1/-** is missing in the Vakalatnama. Kindly affix the required court fee. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.
117	8/19/2026	0710102049102026/5	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/19/2026	1. In the DMS, the document is mentioned as ***Reply,*** whereas in the PDF, it is mentioned as ***Affidavit.*** Kindly confirm which description is correct and mention the same consistently. 2. Kindly ensure that the PDF is properly bookmarked with correct pagination. 3. Court fee of **Rs. 1/-** is missing in the Vakalatnama. Kindly ensure that the same is duly affixed. 4. OCR is missing in the Index. Kindly ensure that OCR is provided. 5. Kindly attach the **Compliance Order** and the **latest order**, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.

118	8/19/2026	0710102049102026/4	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/19/2026	1. In the DMS, the document is mentioned as ***Reply*** whereas in the PDF, it is mentioned as ***Affidavit***. Kindly confirm which description is correct and mention the same consistently. 2. Kindly ensure that the PDF is properly bookmarked with correct pagination. 3. Court fee of **Rs. 1/-** is missing in the Vakalatnama. Kindly ensure that the same is duly affixed. 4. OCR is missing in the Index. Kindly ensure that OCR is provided. 5. Kindly attach the **Compliance Order** and the **latest order**, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.
119	8/19/2026	0710102049102026/9	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/19/2026	1. In the DMS, the document is mentioned as ***Reply*** whereas in the PDF, it is mentioned as ***Affidavit***. Kindly confirm which description is correct and ensure that the correct description is mentioned consistently. 2. Court fee of **Rs. 1/-** is missing in the Vakalatnama. Kindly ensure that the required court fee is affixed. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.
120	8/19/2026	0710102049102026/8	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/19/2026	1. In the DMS, the document is mentioned as ***Reply*** whereas in the PDF, it is mentioned as ***Affidavit***. Kindly confirm which description is correct and ensure that the correct description is mentioned consistently. 2. Court fee of **Rs. 1/-** is missing in the Vakalatnama. Kindly ensure that the required court fee is affixed. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.
121	8/19/2026	0710102049102026/7	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/19/2026	1. In the DMS, the document is mentioned as ***Reply*** whereas in the PDF, it is mentioned as ***Affidavit***. Kindly confirm which description is correct and ensure that the correct description is mentioned consistently. 2. Court fee of **Rs. 1/-** is missing in the Vakalatnama. Kindly ensure that the required court fee is affixed. 3. Kindly attach the **Compliance Order** and the **latest order**, if any. Further, please mention the date on which the Compliance Order was uploaded in the Index.
122	7/20/2026	0710102060762026/1	SARALA VS. MR GYAN CHANDRA MISHRA	8/19/2026	1. kindly attach compliance order
123	7/20/2026	0710102060782026/1	SARALA VS. MR GYAN CHANDRA MISHRA	8/19/2026	1. As per the Compliance Order, the affidavit was required to be filed within 3 days. However, there has been a delay in filing the same.
124	8/18/2026	0710102062002026/1	JAG MOHAN GARG VS. MR RAHUL JINDAL RP	8/19/2026	Please clarify one point: in the DMS, the document is mentioned as ***Reply***, whereas in the PDF, it is mentioned as ***Affidavit***. Kindly confirm which description is correct and should be mentioned.
125	8/18/2026	071010206332026/1	PRAVEEN TYAGI AND ORS VS. PRABHAKAR KUMAR	8/19/2026	1. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record." 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
126	8/18/2026	0710102066192026/5	MR SUNIL KUMAR SINGH VSMS IVR PRIME IT SEZ PVT LTD THROUGH RESOLUTION PROFESSIONAL	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Pagination missed in bookmarking.
127	8/18/2026	0710102066192026/4	MR SUNIL KUMAR SINGH VSMS IVR PRIME IT SEZ PVT LTD THROUGH RESOLUTION PROFESSIONAL	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Same pdf uploaded twice, kindly remove it once.
128	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
129	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
130	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
131	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
132	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
133	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
134	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
135	8/17/2026	0710102067752026/1	MANISH KUMAR AGGARWAL VS. GSA ENTERPRISES PVT. LTD	8/19/2026	1. Index and bookmarking with pagination mandatory in pdf. 2. Only order uploaded in pdf, kindly upload complete pdf.
136	8/18/2026	0710102043722024/5	KULDEEP SAINI VS. SARVESH KASHYAP	8/19/2026	1. OCR missing in pdf 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Please note that page(s) No. 23,24 are in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible.
137	8/18/2026	0710102063932025/1	UCO BANK VS. SURESH JAIN	8/19/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 2. OCR missed on page 3 and 4 in PDF.
138	8/19/2026	0710102093042025/6	RATHI POWERTECH GLOBAL PRIVATE LIMITED VS. HANNU STEEL PRIVATE LIMITED	8/19/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
139	8/18/2026	0710102030172026/3	MV SUPER ALLOYS PRIVATE LIMITED VS. SUDHIR KALRA	8/19/2026	1. bookmarking mandatory along with pagination. 2. sign missed on every page of reply. 3. copy of vakalatnama missed in PDF. 4. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
140	7/21/2026	0710102061182026/1	SARALA VS. MR GYAN CHANDRA MISHRA	8/19/2026	1. index order date and pdf order date are mismatch
141	8/18/2026	0710200420362018/208	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	8/19/2026	1. The uploaded file is incorrect. Kindly file the appropriate Interlocutory Application (I.A.) .
142	8/17/2026	0710102061572026/1	ABHINAV SAXENA VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	8/18/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
143	8/17/2026	0710102062412026/1	MR BRIJESH KUMAR GUPTA VS. MANOJ KUMAR ANAND	8/18/2026	1. Please note that page(s) No. 5 is in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
144	8/17/2026	0710102015932026/1	MR. RAJEEV MAWKIN	8/18/2026	1. kindly attach the compliance order. Latest Order
145	7/29/2026	0710102022302026/4	SHADAB KHAN VS. GAURAV KATIYAR	8/18/2026	1. OCR missed page no 46 to 52 IN PDF. 2. Copy of vakalatnama missed in PDF. 3. kindly attach the compliance order
146	8/18/2026	0710102169292019/18	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	8/18/2026	no of objection 1. pagination missed in book marking as per index 2. as per latest compliance order dated 05.08.2025 the Reply was required to be filed with in one week however there has been a delay in filing the same therefore you are requested to kindly file an Interlocutory application (IA) SEEKING CONDONATION OF DELAY KINDLY ENSURE that the document for which condonation of delay is sought is also annexed to the IA and included in the pdf as an annexure"
147	8/17/2026	0710102041872026/1	SUDHANSHU GUPTA	8/18/2026	"no of objection 1. index missed sign 2 ocr missed 3 annexure pages missed sign with true copy of page no 15 to 23 "
148	8/17/2026	0710120008362018/19	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	8/18/2026	1. Please note that page(s) No. 36 are in incorrect alignment. Kindly upload the said page(s) in the correct alignment and ensure that they are properly oriented and clearly legible. 2. As per the Compliance Order, the reply was required to be filed within 10 days. However, there has been a delay in filing the same. 3. kindly attach latest order

149	8/17/2026	0710102023312026/5	MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	8/18/2026	1. kindly attach the compliance order. and latest
150	8/18/2026	0710102049102026/2	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/18/2026	1. kindly ensure that the annexures are duly signed and stamped with "True Copy". 2. Please note that page(s) No. 28 is in Hindi. Kindly upload the English translated copy of the said page(s). While uploading the translated copy, please clearly mention the corresponding page number(s) for which the English translation has been provided. 3. Rs. 1/- court fees missing in vakalatnama 4. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
151	8/17/2026	0710102044692026/1	SIMPLE JAIN VS. REVITAL REALITY PRIVATE LIMITED	8/18/2026	no of objection 1. as per order uploaded dated 05.08.2026 the reply was required to be filed with in ten days however there has been a delay in filing the same therefore you are requested to kindly file an Interlocutory application (IA) SEEKING CONDONATION OF DELAY KINDLY ENSURE that the document for which condonation of delay is sought is also annexed to the IA and included in the pdf as an annexure 2 kindly attach latest order
152	8/17/2026	0710102049522026/1	RAJESH K MEHTA VS. JAYANTI FILMS (INDIA)PVT LTD	8/18/2026	no of objection 1. annexures pages missed sign with true copy 2 1. as per order the reply was required to be filed with in one week however there has been a delay in filing the same therefore you are requested to kindly file an Interlocutory application (IA) SEEKING CONDONATION OF DELAY KINDLY ENSURE that the document for which condonation of delay is sought is also annexed to the IA and included in the pdf as an annexure
153	3/27/2026	0710102023552026/4	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	8/18/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Kindly ensure that all pages of the Rejoinder are duly signed. 3. Kindly ensure that page no 46 to 180 bear the endorsement True Copy along with the signature. 4. OCR missed in page no 46 to 137.
154	8/17/2026	0710102011012026/4	BINNY LIMITED VS. RRB ENERGY LIMITED	8/18/2026	1. kindly attach the compliance order. AND LATEST order
155	8/17/2026	0710102016512026/2	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	8/18/2026	1. kindly attach the order dated 02.06.2026 2. according to the order dated 12.05.2026 reply was filed with in two week.
156	8/17/2026	0710102062212026/1	MANISH TRIVEDI VSVAYAM TECHNOLOGIES LIMITED	8/18/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. pagination is missing in index and pdf 3. counsel sign is missing in index and last page of Reply 4. Kindly ensure that all pages of the Reply are duly signed. 5. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record." 6. proof of service is missing
157	8/17/2026	0710102007192026/4	FOUNDERLINK TECHNOLOGIES PRIVATE LIMITED VS. M/S SPG GLOBAL COMMODITIES LIMITED	8/18/2026	1. Kindly ensure that all pages of the Reply are duly signed. 2. put court fees on blank space in vakalatnama 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index
158	8/17/2026	0710102033372026/2	MS FILBERTS HOSPITALITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	8/18/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
159	7/29/2026	0710102022302026/4	SHADAB KHAN VS. GAURAV KATIYAR	8/18/2026	1. OCR missed page no 46 to 52 IN PDF. 2. Copy of vakalatanama missed in PDF. 3. kindly attach the compliance order
160	8/18/2026	0710102107382019/18	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	8/18/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index.
161	7/29/2026	0710102022302026/4	SHADAB KHAN VS. GAURAV KATIYAR	8/18/2026	1. OCR missed page no 46 to 52 IN PDF. 2. Copy of vakalatanama missed in PDF. 3. kindly attach the compliance order
162	8/17/2026	0710102076192025/22	RAJIV BHATNAGAR VS. CANARA BANK	8/18/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. index is missing 3. pagination is missing in pdf 4. deponent sign, notary and date are missing in affidavit 5. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
163	8/17/2026	0710102064432026/1	MR OBAID ASHRAF KHAN VS. MR UMESH SINGHAL	8/18/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. pagination is missing in index and pdf 3. counsel sign is missing in index and last page of Reply 4. Kindly ensure that all pages of the Reply are duly signed. 5. All Annexures are missing in pdf according your index 6. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: "Vakalatnama is on record." 7. Proof of Service is missing 8. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
164	8/17/2026	0710102034172026/15	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	8/18/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. True copy sign missed in Page no 10 to 14. 3. OCR missed in page no 10 to 24. 4 Main Case Number Missed in Pdf
165	7/29/2026	0710102022302026/4	SHADAB KHAN VS. GAURAV KATIYAR	8/18/2026	1. OCR missed page no 46 to 52 IN PDF. 2. Copy of vakalatanama missed in PDF. 3. kindly attach the compliance order
166	8/17/2026	0710102015912026/1	MR. RAJEEV MAWKIN	8/18/2026	1. kindly attach the compliance order. Latest order
167	8/17/2026	0710102059782026/4	MANSIJ ARYA INTERIM RESOLUTION PROFESSIONAL OSWAL OVERSEAS LIMITED VS. RAKESH THAPAR DIRECTOR	8/18/2026	1. Kindly ensure that all pages of the Reply are duly signed. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
168	8/17/2026	0710102059782026/3	MANSIJ ARYA INTERIM RESOLUTION PROFESSIONAL OSWAL OVERSEAS LIMITED VS. RAKESH THAPAR DIRECTOR	8/18/2026	1. Kindly ensure that all pages of the Reply are duly signed. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
169	8/17/2026	0710102059782026/2	MANSIJ ARYA INTERIM RESOLUTION PROFESSIONAL OSWAL OVERSEAS LIMITED VS. RAKESH THAPAR DIRECTOR	8/18/2026	1. Kindly ensure that all pages of the Reply are duly signed. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 3. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature.
170	8/17/2026	0710102059782026/1	MANSIJ ARYA INTERIM RESOLUTION PROFESSIONAL OSWAL OVERSEAS LIMITED VS. RAKESH THAPAR DIRECTOR	8/18/2026	1. kindly file separately all Replies 2. Kindly ensure that all pages of all the Replies are duly signed. 3. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index. 4. Kindly ensure that all annexures bear the endorsement "True Copy" along with the signature.
171	8/18/2026	0710102049102026/3	AMIT KUMAR VS. M/S. CROSSINGS INFRASTRUCTURE PRIVATE LIMITED	8/18/2026	1. Rs. 1/- court fees missing in vakalatnama 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
172	8/14/2026	0710102088932025/1	SATINDER PAL SINGH BHATIA VS. ABW INFRASTRUCTURE LIMITED	8/17/2026	1. Order dated 14.11.2025 missed in pdf as per mentioned in index. Also attach latest order in pdf.
173	8/14/2026	0710102059662026/1	GURUKRIPA CONSTBUILD CONTRACTS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	8/17/2026	compliance order AND LATEST order missing
174	8/17/2026	0710102034172026/14	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	8/17/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.

175	4/15/2026	0710102029032026/3	ANIL KUMAR SHARMA RESOLUTION PROFESSIONAL OF BLUE MOON TRAVELS PRIVATE LIMITED VS. VIJENDER DADICH SUSPENDED DIRECTOR OF BLUE MOON TRAVELS PRIVATE LIMITED	8/17/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
176	8/14/2026	0710102047402026/1	ANJU SAHNI VS. ABHIMANYU SAHNI	8/17/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
177	8/14/2026	0710102024892025/10	PHOENIX ARC PRIVATE LIMITED & ANR. VS. MINEEL MALI MADHUKAR	8/17/2026	1. numbering is missing in pdf
178	1/21/2020	0710102032752018/2	MONTEREAUX RESORTS PVT. LTD. VS. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	8/17/2026	1. bookmarking mandatory with pagination. 2. need every page sign in reply. 3. kindly attach the vakalatnama copy missed in pdf 4. kindly attach the compliance order and the latest order if any.
179	8/17/2026	0710102015492025/5	GIAN CHAND NARANG LIQUIDATOR SECTION 66 VS. 1. MR. MANISH JAIN SUSPENDED MANAGING DIRECTOR M/S NCML INDUSTRIES LIMITED	8/17/2026	1. OCR missing in page no-61,62,79,80 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
180	8/14/2026	0710102056522024/5	PHOENIX ARC PRIVATE LIMITED VSTARUN KAPOOR	8/17/2026	1. separately file Written Submission and Short Note
181	8/14/2026	0710102081892022/9	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA VS. ABW INFRASTRUCTURE LIMITED	8/17/2026	1. Order dated 14.11.2025 missed in pdf as per mentioned in index. Also attach latest order in pdf.
182	10/17/2019	0710200400572007/2	MR. DEEPAK KHOSLA VS UNION OF INDIA & ORS.	8/17/2026	only proof of service is attached relevant documents are not Uploaded
183	8/14/2026	0710102066662026/1	MUKESH GUPTA RESOLUTION PROFESSIONAL FOR MS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED AND MS BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED VS. SATINDER SINGH BHASIN BEING SERVED THROUGH THE JAIL SUPERINTENDENT	8/17/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Index and bookmarking mandatory in pdf. 3. pagination missed in pdf. 4. Only affidavit uploaded in pdf, without notary, sign and date. Kindly rectify the defect and upload the complete file.
184	10/2/2022	0710102081052022/13	360 REALTORS LLP VS. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	8/17/2026	1. Kindly ensure that the PDF is properly bookmarked with correct pagination. 2. Notary missed in affidavit.
185	8/14/2026	0710102109942023/2	UMESH GUPTA VS. YOGESH GUPTA	8/17/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Page no 13,14,20,42,43 Needs English translation.
186	8/17/2026	0710102017162025/6	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	8/17/2026	1. As per the Compliance Order, the report was required to be filed 3 days. 2. affidavit is missing 3 relevant DOCUMENTS ARE ALSO NOT uploaded properly
187	8/14/2026	0710102049052021/2	ICICI BANK LIMITED VS. MR. AKASH SHINGHAL LIQUIDATOR FOR M/S AMIRA PURE FOODS PRIVATE LIMITED	8/17/2026	1. Kindly attach the Compliance Order.
188	8/17/2026	0710102068792026/1	CHARM INVESTMENTS PRIVATE LIMITED VS. L.R. BUILDERS PRIVATE LIMITED	8/17/2026	Kindly highlight the relevant paragraph(s) in the Order with which you have complied. Kindly attach a copy of the Compliance Order along with the latest Order for ready reference.
189	8/15/2026	0710102007382025/4	UNIQUE WASTE PROCESSING COMPANY LIMITED VS. INDRAPRASTHA ENERGY & WASTE MANAGEMENT COMPANY PRIVATE LIMITED	8/17/2026	1. As per the Compliance Order, the affidavit was required to be filed within two weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
190	7/27/2026	0710102062762026/1	MUKESH GUPTA RESOLUTION PROFESSIONAL FOR MS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED AND MS BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED VSSATINDER KUMAR BHASIN	8/17/2026	1. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 2. Index and bookmarking mandatory in pdf. 3. pagination missed in pdf. 4. Only affidavit uploaded in pdf, without notary, sign and date. Kindly upload complete file.
191	10/14/2025	0710102089582025/1	PANKAJ MALIK VSTHE CANARA BANK LIMITED	8/17/2026	1. Every volume separate index mandatory in pdf. 2. Remove double pagination from page no 198 to 358. 3. Page no 235,308 to 319, 323 are not readable. 4. Kindly attach Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the index. 5. Kindly attach the Vakalatnama. If the Vakalatnama is already on record, please mention the same in the Index as: Vakalatnama is on record.
192	8/14/2026	0710102042552026/5	KWALITY LIMITED VSKKR INDIA FINANCIAL SERVICES PRIVATE LIMITED	8/17/2026	1. Kindly ensure that all pages of the Rejoinder are duly signed. 2. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
193	8/14/2026	0710102023042026/6	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	8/17/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
194	8/14/2026	0710102023042026/7	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	8/17/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
195	8/17/2026	0710102094812025/4	PRAGATI PRABHA NIRMAN PRIVATE LIMITED VS. RAGISTRAR OF COMPANIES	8/17/2026	1. As per the Compliance Order, the Report was required to be filed within one week. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure.
196	8/14/2026	0710102036842026/2	AMIT KUMAR SHARMA VS. METCALFE PROPERTIES PRIVATE LIMITED	8/17/2026	1. pagination is missing in pdf 2. Rs. 1/- court fees missing in vakalatnama 3. put Rs. 25/- welfare fees and Rs. 3/- court fees on blank space in vakalatnama
197	8/14/2026	0710102068792025/12	SIMMI KASYAP VSDWARKADHIS PROJECTS PRIVATE LIMITED	8/17/2026	only order uploaded in pdf, Kindly upload complete pdf.
198	8/14/2026	0710102047442026/1	ANJU SAHNI VS. ARUNIMA VIG	8/17/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
199	3/17/2026	0710102020752026/5	INDIAN BANK (ERSTWHILE ALLAHABAD BANK) VSNVNEET GUPTA	8/14/2026	1. numbering is missing in bookmarking in volume-1,2,3 2. As per the Compliance Order, the reply was required to be filed within 2 weeks. However, there has been a delay in filing the same. Therefore, you are requested to kindly file an Interlocutory Application (IA) seeking condonation of delay. Kindly ensure that the document for which condonation of delay is sought is also annexed to the IA and included in the PDF as an annexure. 3. OCR missing in page no-240 to 251, 305 to 328
200	8/13/2026	0710102079062025/2	PAWAN KUMAR GOYAL VS. MR. NIRAJ KUMAR SINHA	8/14/2026	1. bookmarking mandatory along with pagination 2. pagination missed in PDF.
201	8/13/2026	0710102024212018/8	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	8/14/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.
202	8/13/2026	0710102022952026/4	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED VS. ARYAVRAT PROJECTS AND DEVELOPERS PRIVATE LIMITED	8/14/2026	1. Kindly attach the Compliance Order and the latest order, if any. Also, please mention the date on which the Compliance Order was uploaded in the Index.

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